

COURT NO. 5**THE HONOURABLE SRI JUSTICE SUBBA REDDY SATTI****To be Heard on Tuesday The 21st day of July 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)**

- NOTE : 1. CRP MATTERS WILL BE TAKEN UP ON MONDAY AND TUESDAY**
2. WRIT PETITIONS PERTAINING TO IRRIGATION AND CIVIL SUPPLIES WILL BE TAKEN UP ON WEDNESDAY
3. CONTEMPT CASES AND PORTFOLIO CRP MATTERS WILL BE TAKEN UP ON THURSDAY
4. CRP AND OTHER MISCELLANEOUS MATTERS WILL BE TAKEN UP ON FRIDAY

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION (CIVIL SUPPLIES)</u>					
1	WP/19742/2026 IA 1/2026 Suspension Petition	ALAMURU PURUSHOTHAM Vs THE STATE OF ANDHRA PRADESH	K SRINIVAS	GP FOR CIVIL SUPPLIES	ANANTAPUR
2	WP/19877/2026 IA 1/2026 Stay Petition	AKKILAGUNTA PREMAIAH Vs THE STATE OF ANDHRA PRADESH	Alapati Vivekananda	GP FOR CIVIL SUPPLIES	PRAKASAM
3	WP/19901/2026 IA 1/2026 Suspension Petition	PULICHERLA ATCHI REDDY Vs THE STATE OF ANDHRA PRADESH	D KRISHNA MURTHY	GP FOR CIVIL SUPPLIES	GUNTUR
4	WP/19940/2026 IA 1/2026 Stay Petition	SMT. J. VENKATA LAKSHUMMA Vs THE STATE OF ANDHRA PRADESH	M SIVA KUMAR	GP FOR CIVIL SUPPLIES	YSR KADAPA
<u>ADMISSION (IRRIGATION)</u>					
5	WP/19921/2026 IA 1/2026 Direction Petition	PINNAMANENI SIVA LAKSHMI NARAYANA Vs THE STATE OF ANDHRA PRADESH	SREENIVASA RAO VELIVELA		KRISHNA
<u>ADMISSION (CIVIL SUPPLIES)</u>					
6	WP/19559/2026 IA 1/2026 Direction Petition	P.VEERA RAGHAVIAH Vs THE STATE OF ANDHRA PRADESH	V VINOD K REDDY	GP FOR CIVIL SUPPLIES GP FOR HOME	CHITTOOR
<u>ADMISSION - PAYMENT OF BILLS</u>					
7	WP/19686/2026 IA 1/2026 Direction Petition	KALLURU NIRANJAN REDDY Vs THE STATE OF ANDHRA PRADESH	GAJJALA MALLIKARJUNA REDDY	GP FOR IRRI AND CAD	YSR KADAPA
8	WP/19706/2026 IA 1/2026 Direction Petition	KALLURU NIRANJAN REDDY Vs THE STATE OF ANDHRA PRADESH	GAJJALA MALLIKARJUNA REDDY	GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	YSR KADAPA
9	WP/19707/2026 IA 1/2026 Direction Petition	KALAHASTI SRAVANI Vs THE STATE OF ANDHRA PRADESH	VENKATA DURGA RAO ANANTHA	GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	SPS NELLORE
10	WP/19747/2026 IA 1/2026 Direction Petition	KALAHASTI SRAVANI Vs THE STATE OF ANDHRA PRADESH	VENKATA DURGA RAO ANANTHA	GP FOR IRRI AND CAD GP FOR FINANCE PLANNING GP FOR REVENUE	SPS NELLORE
11	WP/19826/2026 IA 1/2026 Direction Petition	GOLLA SRI HARI Vs THE STATE OF ANDHRA	BOKKA SATYANARAYANA KAMLA	GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	EAST GODAVARI

PRADESH

12	WP/19839/2026 IA 1/2026 Direction Petition	WATER USERS ASSOCIATION Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO NARRA	GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	EAST GODAVARI
13	WP/19864/2026 IA 1/2026 Direction Petition	WATER USERS ASSOCIATION Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO NARRA	GP FOR IRRI AND CAD GP FOR HOME	EAST GODAVARI
14	WP/19866/2026 IA 1/2026 Direction Petition	M/S.WATER USERS ASSOCIATION Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO NARRA	GP FOR IRRI AND CAD GP FOR FINANCE PLANNING GP FOR REVENUE	EAST GODAVARI
15	WP/19922/2026 IA 1/2026 Direction Petition	WATER USERS ASSOCIATION Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO NARRA		EAST GODAVARI

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THE HONOURABLE SRI JUSTICE SUBBA REDDY SATTI

To be Heard on Tuesday The 21st day of July 2026(AFTER CAUSE LIST MOTION HEARING - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR EXTENSION OF TIME</u>					
16	IA/1/2026 Extension Petition CRP/635/2022	SEREDDY CHENCHI REDDY Vs M/S HOTEL SAROVAR	LETTER	VENKATA DURGA RAO ANANTHA VENKATA DURGA RAO ANANTHA ALAPATI ROHINI SRINIVAS MURTHY SATHEESH KUMAR EERLA rr1to3 app,r4 app	GUNTUR
<u>FOR DISMISSAL</u>					
17	CRP/475/2023 IA 1/2023 Stay Petition	THE VICE CHAIRMAN Vs VATTURI VARA LAKSHMI	K SRINIVASA PRASAD SC For APSRTC	RR1,3,5,6 - Unserved RR1,3- "Deceased" , R5- "Refused" & R6 "Addressee cannot be located" as per postal endorsement RR2,4,7,8 - Served, Proof of service not filed	WEST GODAVARI
<u>FOR ORDERS</u>					
18	CRP/1988/2024 (IA/679/2021) IA 1/2024 Stay Petition	JILLILLAMUDI (RAMA) DEEPTHI Vs MUPPARAJU VEERAIAH	VENKATESWARLU SANISETTY	MADHAVA RAO NALLURI RR1to2- App by M/s. N Madhava Rao(Adv) R3- Notice sent not yet returned	PRAKASAM
19	CRP/3366/2025 IA 1/2025 Stay Petition	JALLI VENKATESWARA RAO Vs BUNGA BAY SAROJINI	D V V S S N H BHUJANGA RAO	DASARI S V V S V PRASAD	EAST GODAVARI
<u>LIKELY TO BE DECLARED AS INFRACTUOUS</u>					
20	CRP/2037/2023 (IA/815/2018) IA 1/2023 Stay Petition	PARIMI NAGESWARI Vs PARIMI RAMAKRISHNA	PENUMAKA VENKATA RAO	PECHATHY RANGA RAO R2 - APP BY M/S.P.RANGA RAO(ADV) R3 - SERVED RR4 & 5 - UNSERVED"ADDRESSEE LEFT" AS PER MEMO FILED VIDE USR.NO.115451/23 AND POSTAL ENDORSEMENT	WEST GODAVARI
21	CRP/2424/2023 (IA/107/2023) IA 1/2023 Stay Petition	TUMU KOTESWAR RAO Vs REDDY VENKATA RAMANA	G KALPANA JYOTHIRMAI	S SRIDHAR	WEST GODAVARI
22	CRP/2792/2023 (OS/40/2013) IA 1/2023 Stay Petition	TEEGAVARAPU VENKATESWARA RAO Vs GANDHAM VENKATESWARA RAO	SAI GANGADHAR CHAMARTY	S APPADHARA REDDY	WEST GODAVARI
23	CRP/2941/2023 (IA/561/2018) IA 1/2023 Stay Petition CRP/2944/2023	SARELLA VARA PRASAD Vs SARELLA BUJJI	S SYAMSUNDER RAO		WEST GODAVARI
24	CRP/2944/2023 (IA/562/2018) IA 1/2023 Stay Petition	SARELLA VARA PRASAD Vs SARELLA BUJJI	S SYAMSUNDER RAO		WEST GODAVARI

FOR ADMISSION

25	CRP/778/2025 (IA/1090/2024) IA 1/2025 Stay Petition	BULLE LAKSHMANNA Vs BULLE NARAMMA @ JAMPALA NARAMMA	CKR ASSOCIATES	M RAVINDRA R1 APP BY M/S M.RAVINDRA(ADV) RR2,3 ARE NOT NECESSARY PARTIES VIDE CT MEMO PROOF OF SERVICE FILED VIDE USRNO 40288/2025.	ANANTAPUR
26	CRP/922/2025 IA 1/2025 Stay Petition	MALA ANJINAPPA Vs MALA NARASIMHAPPA	HABIBULLA SHAIK	INENI VENKATA PRASAD RR1to3- App by M/s. I. Venkata Prasad(Adv)	ANANTAPUR
27	CRP/1102/2025 (IA/174/2025) IA 1/2025 Stay Petition CRP/1103/2025	M/S LANCO INDUSTRIES LIMITED Vs BANGLORE MOHAN	D S SIVADARSHAN	V NITESH KANDERI CHETHAN P VENKATA RAMA SARMA RR2,4,21TO 23 - APP BY M/S.V.NITESH(ADV) RR3,5,8 - DIED VIDE C.T RR9,10,15 TO 20 - ITEM DELIVERED AS PER POSTAL TRACKING REPORT RR2,6,7,11 TO 14 - UNSERVED RR6,7,11,12 - NO SUCH PERSON R13 - ADDRESSEE LEFT R14 -ADDRESSEE CAN NOT BE LOCATED AS PER POSTAL TRACK REPORT FILED THROUGH MEMO VIDE USR NO.54977/2025 RR1,7,9,14,15,17TO20 - APP BY M/S.P.VENKATA RAMA SARMA(ADV)	CHITTOOR
28	CRP/1103/2025 (IA/175/2025) IA 1/2025 Stay Petition	M/S. LANCO INDUSTRIES LIMITED Vs BANGALORE MOHAN	D S SIVADARSHAN	V NITESH KANDERI CHETHAN P VENKATA RAMA SARMA	CHITTOOR
29	CRP/1143/2025 (IA/482/2023) IA 1/2025 Stay Petition	ETHAMUKKALA SUREKHA @ E.SUREKHA REDDY Vs KODURU PURANDHAR REDDY	V NITESH	S LAKSHMINARAYANA REDDY RR1to4- Served R5- Unserved "Addressee left" as per postal endorsement RR6,7- App by M/s. S. Lakshminarayana Reddy(Adv) Memo proof of service filed vide usr no.59777/25.	SPS NELLORE
30	CRP/1351/2025 (IA/72/2022) IA 1/2025 Stay Petition	BRM CHANDRAMOHAN Vs SRI BLVG JAGAN MOHAN	J UGRANARASIMHA	SAI AKASH N PEDDIBHOTLA VENKATA SAI RAJESH R1 - app by m/s.sai akash (adv) RR2&4 - NOT NECESSARY PARTIES VIDE C.T R3-Unserved(refused) as per memo proof of service filed vide USRNO.114683/2025.	CHITTOOR
31	CRP/1352/2025 (IA/1/2024) IA 1/2025 Stay Petition	ALLA VENKATA REDDY Vs I.J.M. (INDIA) INFRASTRUCTURE LTD	ALAPATI LALITH NIKHIL	M/S INDUS LAW FIRM	GUNTUR
32	CRP/1543/2025 (IA/455/2025) IA 1/2025 Stay Petition	UPPALAPATI LAKSHMI Vs MALINEDI SRINIVASA RAO	P PRABHAKAR RAO	PHANI VISWANATH CHALLA	KRISHNA

33	CRP/1582/2025 (EP/100/2017) IA 1/2025 Attachment Petition	N. GOVINDASWAMY NAIDU Vs N. MANOHAR	V NITESH	P VENKATA RAMA SARMA R1 - DIED VIDE C.T R2-App by m/s.P.Venkata Rama Sarma (adv). Served (L.C.A) Vide memo filed usr.no.18322 of 26	CHITTOOR
34	CRP/1596/2025 (IA/85/2018) IA 1/2025 Stay Petition IA 2/2025 Vacate Stay Petition	GRANDHI VENKATA LAKSHMI SUJATHA Vs JANJAM VEERA VENKATA KOTI RATNAM	P RAJESH BABU	GANGISETTY RAJESWARA RAO	EAST GODAVARI
35	CRP/1629/2025 (IA/383/2025) IA 1/2025 Stay Petition CRP/1685/2025 CRP/2122/2025 CRP/2267/2025	BOMMIDA ATCHIRAU Vs YERRA YESUBABU (DIED)	A K KISHORE REDDY	M SRI ATCHYUT	EAST GODAVARI
36	CRP/1685/2025 (IA/380/2025) IA 1/2025 Stay Petition IA 1/2026 Extension Petition	BOMMIDA ATCHIRAU Vs YERRA YESUBABU	A K KISHORE REDDY	M SRI ATCHYUT	EAST GODAVARI
37	CRP/2122/2025 (IA/381/2025) IA 1/2025 Stay Petition	BOMMIDA ATCHIRAU Vs YERRA YESUBABU(DIED)	A K KISHORE REDDY	M SRI ATCHYUT	EAST GODAVARI
38	CRP/2267/2025 (IA/382/2025) IA 1/2025 Stay Petition	BOMMIDA ATCHIRAU Vs YERRA YESUBABU (DIED)	A K KISHORE REDDY	M SRI ATCHYUT	EAST GODAVARI
39	CRP/1723/2025 (TOP/28/2025) IA 1/2025 Stay Petition TRCMP/266/2025	PALIKA VENKATA SAI LAKSHMI Vs PITHANI VEERA VENKATA SIVA PRASAD	HARI KRISHNA TATA	M S R SASHI BHUSHAN CHIEF NOTE CASE	EAST GODAVARI
40	TRCMP/266/2025 IA 1/2025 Stay Petition	MEESALA SUGUNA Vs PALIKA VENKATA SAI LAKSHMI	M S R SASHI BHUSHAN	HARI KRISHNA TATA	EAST GODAVARI
41	CRP/1759/2025 IA 2/2025 Stay Petition	SMT VINNAKOTA SUBHASHINI Vs SRI BELLAMKONDA MURALIKRISHNA	K PALLAVI	C SUBODH SR-App	SPS NELLORE
42	CRP/1817/2025 IA 1/2025 Stay Petition	B. SWAMY REDDY Vs AGNURU TEJA	MULLA SOHAIL SHAREEF	BUTTA VIJAYA BHASKER SR - APP BY M/S.B.VIJAYA BHASKER(ADV)	KURNOOL
43	CRP/1839/2025 (IA/8/2025) IA 1/2025 Stay Petition	PYLA KUSUMA KUMARI Vs THOTA VASUDEVA RAO	MEGHANA DULLA	TOTA TEJESWARA RAO SR-Served memo filed vide usr.no.99281 of 25. SR-App by m/s.Tota Tejeswara Rao (adv).	VISAKHAPATNAM
44	CRP/2173/2025 (IA/421/2025) IA 1/2025 Stay Petition	SANKANI SRINU Vs SIDAGAM SOMAMANI	ARUN KUMAR R	GANTA PRASAD SR-App by m/s.Ganta Prasad (adv).	EAST GODAVARI

45	CRP/2414/2025 (IA/637/2024) IA 1/2025 Stay Petition	ERIGELA PRABHAKAR REDDY Vs GAJULA ESWARAI AH	M K RAJ KUMAR	SATYANARAYANA NIMMALA R1-Died vide c.t. RR2,4-Served, R3-App by M/s.G.sra van Kumar(adv), R5-Unserved RR6to8-App by M/s.Satyanarayana Nimmala(adv) Proof of service filed vide USRNo.116925/2025	KURNOOL
46	CRP/2416/2025 (IA/638/2024) IA 1/2025 Stay Petition	ERIGELA PRABHAKAR REDDY Vs GAJULA ESWARAI AH	M K RAJ KUMAR	SATYANARAYANA NIMMALA G SRAVAN KUMAR R1-Died vide c.t. RR2,4-Served, R3-App by M/s.G.sra van Kumar(adv), R5-Unserved(no such person)as per postal endorsement. RR6to8-App by M/s.Satyanarayana Nimmala(adv) Proof of service filed vide USRNo.116926/2025	KURNOOL
47	CRP/2418/2025 IA 1/2025 Dispense with Petition IA 2/2025 Direction Petition	VEMPALLI SESA CHANDRA MOULI Vs VEMPALLI (VELAGA) LAKSHMI MANASA	VAMSI KRISHNA VARANASI		VISAKHAPATNAM
48	CRP/2704/2025 (IA/289/2024) IA 1/2025 Stay Petition	MOLLA SHAHATAJ Vs BOLLEDDULA PRABHAKAR	BUDIGE BHOJA RAAM	G MANI KUMAR	KURNOOL
49	CRP/2738/2025 (IA/326/2025) IA 1/2025 Stay Petition	MARTHI KRISHAN Vs SUNKARI NARAYANAMMA	G SAI NARAYANA RAO	G RAMA GOPAL	VIZIANAGARAM
50	CRP/2749/2025 (EP/19/2023) IA 1/2025 Fix an Early Date	M.V.R.K.APPA RAO Vs REVENUE DIVISIONAL OFFICER	VENKAT SAILENDRA G	GP FOR ARBITRATION SR - App., Memo filed along with postal track report vide USR No. 126605/25 placed in Bundle	KRISHNA
51	CRP/2777/2025 (IA/220/2025) IA 1/2025 Stay Petition CRP/2778/2025	DR. G.N.NAIDU Vs PANDUGAYALA CHINNA ESWARAI AH	P SUBASH	UMESH CHANDRA P V G SUDEEPTHI POTLURI	YSR KADAPA
52	CRP/2778/2025 (IA/221/2025) IA 1/2025 Stay Petition IA 2/2025 Vacate Stay Petition	G.N. NAIDU Vs PANDUGAYALA CHINNA ESWARAI AH	P SUBASH	UMESH CHANDRA P V G SUDEEPTHI POTLURI	YSR KADAPA
53	CRP/3014/2025 (H.M.O.P/34/2021) IA 1/2025 Stay Petition IA 2/2025 Vacate Stay Petition CRP/3025/2025	VELURI RAMESH NAIDU Vs NUTHAKI GEETHA BHAGAVATHI	KAMIREDDY DIVYA	V.N.V.SURYA DATTU B PARAMESEWARA RAO S.R - APP BY M/S.V.N.V.SURYA DATTU(ADV)	SPS NELLORE
54	CRP/3025/2025 (IA/17/2025) IA 1/2025 Stay Petition	VELURI RAMESH NAIDU Vs NUTHAKI GEETHA BHAGAVATHI	KAMIREDDY DIVYA	V.N.V.SURYA DATTU	SPS NELLORE
55	CRP/3129/2025 IA 1/2025 Stay Petition	B S BHUWANESWARI @ A BHUWANESWARI Vs P BHOGISAYANAM	S PARINEETA	A K KISHORE REDDY	CHITTOOR

56	CRP/3215/2025 (EA/28/2025) IA 1/2025 Stay Petition	SMT. S. BEEBI JAN Vs ARVETI LAKSHMI DEVI	INENI VENKATA PRASAD	K L NAGARJUNA GUPTA S.R - NOTICE SENT NOT YET RETURNED MEMO PROOF OF SERVICE NOT YET FILED	ANANTAPUR
57	CRP/3246/2025 (OS/44/2022)	PATIBANDLA SRINIVAS BABU Vs GUTTIKONDA VEERABHADRA RAO	M R K CHAKRAVARTHY	SUNKARA RAJENDRA PRASAD	KRISHNA
58	CRP/3271/2025 (OS/105/2022) IA 1/2025 Stay Petition	GUMPARTHI VENKATA RAMAIAH Vs K.V.R. SHIVA KUMAR	B VASANTHA LAKSHMI	KOTHAPALLI SAI SRI HARSHA R1-Unserved (insufficient address) as per postal endorsement. R1-Served vide memo filed usr.no.146579 of 25. RR2,3,5TO9-Served. R4-Notice sent not yet returned. Memo filed vide usr.no.134732 of 25.	SPS NELLORE
59	CRP/3367/2025 (IA/606/2025) IA 1/2025 Stay Petition	VENIGALLA KOTESWARA RAO Vs KORAMUTLA RAJA SEKHARA RAO	VENKATA DURGA RAO ANANTHA	VELAGAPUDI V N RAO SR App by M/S Velagapudi V.N.Rao (adv).	GUNTUR
60	CRP/3394/2025 (IA/305/2024) IA 1/2025 Stay Petition	TATAMSETTY KRISHNAIAH Vs SRIRAM MURALI	M RAVINDRA	K PALLAVI	SPS NELLORE
61	CRP/3423/2025 (EP/60/2019) IA 1/2025 Condone Delay Petition IA 2/2025 Stay Petition	MODIBOINA SRAVAN KUMAR Vs VADAPALLI UMAMAHESWARI	M RAVINDRA	SR notice sent not yet returned, memo proof of service not filed.	SPS NELLORE
ADJOURNED					
62	CRP/9/2023 (IA/796/2016) IA 1/2023 Stay Petition	SRI VISWA VIZNANA VIDYA AADHYATMIKA PEETHAM Vs VILLA LAKSHMANA KUMARI	N SIVA REDDY ARVIND KUMAR KATA	ARVIND KUMAR KATA rr1to3 app	EAST GODAVARI
63	CRP/73/2023 (OS/118/2021) IA 1/2023 Dispense with Petition IA 2/2023 Suspension Petition	AKULA DEVI SRI Vs VELUGUBANTLA VENKATA KRISHNA BHAVANI	KONA N.D.V.RAMANA RAO	V SAI KUMAR >SR- App by M/s. V.Sai Kumar(Adv) >Memo proof of service filed vide USR No: 19973/23 & 29588/23	EAST GODAVARI
64	CRP/142/2023 (IA/337/2019) IA 1/2023 Stay Petition	BODDAPATI VENKATA KUTUMBA RAO Vs INAVOLU GOPALU	NARASIMHA RAO GUDISEVA	V V VARADA RAJULU r1-app,rr2to5not necessary parties vide ct.	KRISHNA
65	CRP/143/2023 (IA/22/2017) SA/1/2023	GUNDABATHULA SHIREEN Vs MALLAREDDY PADMA KUMARI	YALLABANDI RAMATIRTHA	K V L NARASIMHA RAO R1-App by M./KVL Narasimha Rao(Adv). R2- served as per Proof of service filed vide USR No: 25245/2023 R3-not necessary party vide CT.	WEST GODAVARI
66	SA/1/2023 (AS/95/2014) IA 1/2023 Stay Petition IA 2/2023 Extension Petition IA 1/2025 Compromise Petition	GUNDABATHULA SHIREEN Vs MALLAREDDY PADMA KUMARI	YALLABANDI RAMATIRTHA	K V L NARASIMHA RAO	WEST GODAVARI

NOTE: ONWARDS FROM COMPUTER CAUSE LIST

67	CRP/341/2023 (IA/521/2022) IA 1/2023 Stay Petition	SIRIPURAPU NEHRU Vs KATRAGADDA MADHURI	SAMBOJU BALA GOPAL	KILARU NITHIN KRISHNA R1-App by m/s.Kilaru Nithin Krishna (adv). RR2,3-Served.	KRISHNA
68	CRP/407/2023 (IA/14/2020) IA 1/2023 Stay Petition	D.JAMUNA Vs VENKITEELA KRISHNASWAMY NAIDU	P JAGADISH CHANDRA PRASAD		CHITTOOR
69	CRP/408/2023 (IA/11/2020) IA 1/2023 Stay Petition	D.JAMUNA Vs VENKITEELA KRISHNASWAMY NAIDU	P JAGADISH CHANDRA PRASAD		CHITTOOR
70	CRP/428/2023 (EP/881/2018) IA 1/2023 Condone Delay Petition IA 2/2023 Dispense with Petition IA 3/2023 Stay Petition	M MUNTHAZ BEGUM DIED Vs RAMGOWNI ANIL KUMAR GOWD	MD MUJUBYUDDIN E V V S RAVI KUMAR	MD MUJUBYUDDIN	ANANTAPUR
71	CRP/2885/2023 (RCC/5/2006) IA 3/2023 Stay Petition IA 1/2026 Receive Docs Petition	NANDAMURI YEDUKONDALU Vs THURLAPATI ANJANEYA PRABHU	YALLABANDI RAMATIRTHA	MADDA LAKSHMINARAYANA RR1,3,4 - APP BY M/S.M.Lakshmi Narayana (adv) R5 -Unservd (unclaimed) as per postal endorsement.	KRISHNA
72	CRP/1990/2024 (IA/154/2024) IA 1/2024 Stay Petition	KURUGUNTAL SURENDRA BABU Vs YALLANKI SWARNA LATHA @ KURUGUNTALA SWARNA LATHA	A SREEDHAR	K V ADITYA CHOWDARY GIRI BABU MARTHI SR App., Additional material papers filed vide USR No.124177/2025.	YSR KADAPA
73	CRP/2757/2024 (IA/178/2021) IA 1/2024 Stay Petition	D. INDIRAVATHI Vs P.VAROODHINI(DIED)	MAHADEVA KANTHRIGALA	HARINATH REDDY SOMA	CHITTOOR
74	CRP/2918/2024 (IA/547/2024) IA 1/2024 Stay Petition IA 1/2025 Extension Petition	BURUGUPALLI KAMESWARA RAO Vs GAMIDI VENKATA SUBBA RAO	M SRI ATCHYUT	KANUKOLANU SRI SAI SANJAY Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra RR1,2-App by m/s.Sri Sai Sanjay (adv). R3-Unservd (can not be located) as per postal endorsement. R3-Unservd (unclaimed)as per postal endorsement memo filed vide usr.no.119640 of24. R4-Unservd (deceased) as per postal endorsement memo filed vide usr.no.119641 of 24. R5-App by m/s.Y.Koteswara Rao (adv). RR1to4-Served on LCA as per Memo proof of service filed Vide USRno.34254/2026.	WEST GODAVARI
75	CRP/3019/2024	SHAIK MOHAMMAD HASSAIN Vs SHAIK HASEENA JANI	VENKATA RAMA RAO KOTA		GUNTUR
76	CRP/3151/2024 (IA/435/2024) IA 1/2024 Stay Petition IA 1/2025 Extension Petition	G. DHARANI Vs G. REDDY DILEEP	G R SUDHAKAR	SURESH KUMAR REDDY KALAVA SR- App by M/s Suresh kumar reddy kalava (adv)	ANANTAPUR

77	CRP/263/2025 IA 1/2025 Stay Petition IA 2/2025 Extension Petition	CHITAMANNI MAHA RUDRA RAJU Vs KONDURI SREE RAMA GOPAL	N SIVA REDDY	MUNDURU ESWAR BRAHMANAND ->SR-APP Proof of service filed vide USRNOs.45761/25,90567/2 025,143464/2025 and 60746/2026.	EAST GODAVARI
78	CRP/559/2025 IA 1/2025 Stay Petition	NADIPINENI.VENKATA RAO Vs NALLURU.PRASAD RAO	CH NAGENDRA SARMA	K KOUTILYA memo filed vide usr.no.89241/25	PRAKASAM
79	CRP/844/2025 (IA/6/2025) IA 1/2025 Stay Petition IA 2/2025 Extension Petition	THUNGA SUBBARAYUDU Vs THUNAGA GIRI BABU	K SOUNDARYA	NIMMAGADDA REVATHI P RAMABHOOPAL REDDY SR App.,	YSR KADAPA
80	CRP/1745/2025 (OS/301/2021) IA 1/2025 Stay Petition	ALLU SATYA SRINIVAS Vs SRI PORTTA RAMA NARASIMHA JAGANNADHAM	A RADHAKRISHNA	VIJAYA KUMAR SATA SR App.,	VISAKHAPATNAM
81	CRP/2695/2025 (IA/236/2025) IA 1/2025 Stay Petition IA 2/2025 Vacate Stay Petition IA 1/2026 Extension Petition CRP/2696/2025 CRP/2697/2025	GADEKARI SREENIVASULU Vs G.RAMANAMMA	SURESH KUMAR REDDY KALAVA	G MANI KUMAR R1- App by M/s. G. Mani Kumar(Adv) R2- Unserved "Refused" as per postal endorsement Memo proof of service filed vide usr no:123257/2025	KURNOOL
82	CRP/2696/2025 (IA/237/2025)	GADEKARI SREENIVASULU Vs G.RAMANAMMA	SURESH KUMAR REDDY KALAVA	G MANI KUMAR	KURNOOL
83	CRP/2697/2025 (IA/238/2025)	GADEKARI SREENIVASULU Vs G. RAMANAMMA	SURESH KUMAR REDDY KALAVA	G MANI KUMAR	KURNOOL
84	CRP/2809/2025 (IA/358/2025) IA 1/2025 Stay Petition	MEDARA ANJANEYULU Vs PADMA CHALAMAIAH	AMANCHI ROYAL		YSR KADAPA
85	CRP/2810/2025 IA 1/2025 Stay Petition	MEDARAANJANEYULU Vs PADMA CHALAMAIAH	AMANCHI ROYAL	R1 R2 R3 R4 UNSERVED,Memo proof of service filed vide USR No.28782/2026.	YSR KADAPA
86	CRP/2964/2025 (OS/57/2020) IA 1/2025 Stay Petition	MEDARA ANJANEYULU Vs PADMA CHALAMAIAH	AMANCHI ROYAL	RR1,3,4 _ Served, R - Returned un served (addressee left) as per postal endorsement. RR 1,3,4 - Item delivered as per memo proof of service filed vide USR No.28785/2026.	YSR KADAPA
87	CRP/3057/2025 IA 2/2025 Stay Petition AS/49/2012	P.SURYA NARAYANA REDDY Vs P.N.JAGANNADHA	M CHINNAPA REDDY	GHANTASALA UDAYA BHASKAR	ANANTAPUR
88	AS/49/2012 (OS/61/2008) IA 1/2017(ASMP 2238/2017) Petition to Withdraw IA 1/2018 Implead Petition	SMT B.N. VENKATALAKSHMAMMA AND ANOTHER Vs P.N.JAGANNADHA AND 2 OTHERS	P SHIV KUMAR	KANAKAMEDALA RAVINDRA KUMAR GHANTASALA UDAYA BHASKAR	ANANTAPUR

89	CRP/3457/2025 (OS/65/2023) IA 1/2026 Substitute Petition	KALAMATA SUGUNA Vs TULUGU JYOTHI LAKSHMI	SRINIVAS AMBATI	P RAJKUMAR	SRIKAKULAM
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FOR ADMISSION

90	CRP/340/2023 IA 1/2023 Stay Petition	KANUGALA RAMUDU Vs THE LAND ACQUISITION OFFICER / COLLECTOR	D KRISHNA MURTHY	CHALLA SIVASANKAR R1-Served, R2-App by m/s challa sivasankar(adv), Memo filed vide usr no 45081 of 2023.25011/23,38720/23.	CHITTOOR
91	CRP/1069/2023 (EP/71/2015) IA 1/2023 Condone Delay Petition IA 2/2023 Suspension Petition	INDLA RAMANAMMA Vs KANALA SRINIVASULU	RAMA CHANDRA RAO GURRAM	V BABY RANI r1 app by m/s v.baby rani (adv), r2 served.	PRAKASAM
92	CRP/1549/2023 IA 1/2023 Stay Petition	DESAVATHU BODIYA NAYAK Vs DESAVATHU KRISHNA NAYAK	SAI GANGADHAR CHAMARTY	fresh memo proof of service not yet filed.	KRISHNA
93	CRP/2371/2023 (IA/244/2022)	KILARU VENKATA KUSUMA KUMARI Vs CHAPALAMADUGU SURYAMBA	M CHALAPATI RAO	D S N V PRASAD BABU	GUNTUR
94	CRP/2510/2023 (IA/397/2023) IA 1/2023 Stay Petition IA 1/2025 Extension Petition CRP/2509/2023 CRP/2511/2023 CRP/2512/2023 CRP/2513/2023	CHIGURUPATI SUNIL CHOWDARY Vs GUNTUPALLI SEETARAMAIAH	M R K CHAKRAVARTHY	T V P SAI VIHARI CKR ASSOCIATES FRESH MEMO PROOF OF SERVICE NOT YET FILED	KRISHNA
95	CRP/2509/2023 (IA/401/2023) IA 1/2023 Stay Petition IA 1/2025 Extension Petition	CHIGURUPATI SUNIL CHOWDARY Vs DAMA HANUMATHA PRASAD	M R K CHAKRAVARTHY	T V P SAI VIHARI CKR ASSOCIATES	KRISHNA
96	CRP/2511/2023 (IA/398/2023) IA 1/2023 Stay Petition IA 1/2025 Extension Petition	CHIGURUPATI SUNIL CHOWDARY Vs VORUGANTI RAMA PRASAD CHOWDARY	M R K CHAKRAVARTHY	T V P SAI VIHARI CKR ASSOCIATES	KRISHNA
97	CRP/2512/2023 (IA/400/2023) IA 1/2023 Stay Petition IA 1/2025 Extension Petition	CHIGURUPATI SUNIL CHOWDARY Vs ATLURI RAMA DEVI	M R K CHAKRAVARTHY	T V P SAI VIHARI CKR ASSOCIATES	KRISHNA
98	CRP/2513/2023 (IA/399/2023) IA 1/2023 Stay Petition IA 1/2025 Extension Petition	CHIGURUPATI SUNIL CHOWDARY Vs VADLAMUDI RAMA CHANDRA PRASAD	M R K CHAKRAVARTHY	T V P SAI VIHARI CKR ASSOCIATES	KRISHNA

99	CRP/2953/2023 (EA/189/2023) IA 1/2023 Stay Petition	TATINA KASI VISWESWARA RAO Vs MUTYALA JAGGA RAO	RAMA MURTY P V S A	MEDAPATI SANTOSH REDDY SANDHYA DEEPTHI MADDALA R1-App by M/s.M.Santosh Reddy(adv) RR2,3-App by M/s.Sandhya deepthi maddala(adv) R4-Item delivered as per proof of service filed vide USRNO.15228/2024,28350/ 2024.	WEST GODAVARI
100	CRP/89/2024 (IA/859/2018) IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition	GADDE SRI DEVI Vs INAMPUDI RAJA KUMARI	ALAPATI LALITH NIKHIL	P VIJAYA KIRAN RR1 to 3 - App by M/s P.Vijaya Kiran (Adv) RR4to8- Not necessary parties vide ct	GUNTUR
101	CRP/208/2024 (IA/417/2022) IA 1/2024 Stay Petition	GANISETTE SURYA CHANDRA RAO Vs LAND ACQUISITION OFFICER	O N KRISHNA	GP FOR APPEALS KANUKOLANU SRI SAI SANJAY G V RAJENDRA PRASAD	WEST GODAVARI
102	CRP/234/2024 (IA/600/2023) IA 1/2024 Stay Petition	YELISETTI SEETHA MAHA LAKSHMI Vs GUDAVALLI SEETHA RAMA PRASAD	MOHAMMAD GHALIB SHAHID	B V ANJANEYULU SR - App	KRISHNA
103	CRP/1109/2024 (IA/550/2022) IA 1/2024 Direction Petition	K. KRISHNA TEJA Vs V. CHANDRAMOULI	P PRABHAKAR RAO	V HEMANTH KUMAR sr-app	VISAKHAPATNAM
104	CRP/1366/2024 (IA/407/2023) IA 1/2024 Stay Petition IA 1/2025 Stay Petition CRP/1287/2024	K NARASIMHA RAO Vs ALLURI BRAMAHAIAH	M K RAJ KUMAR	RAVI KUMAR C SR - App by M/s. C. Ravi Kumar(Adv) court slip	KRISHNA
105	CRP/1287/2024 (IA/325/2023) IA 1/2024 Stay Petition IA 1/2025 Stay Petition	K NARASIMHA RAO Vs ALLURI BRAMAHAIAH	M K RAJ KUMAR	RAVI KUMAR C	KRISHNA
106	CRP/1426/2024 (IA/585/2022) IA 2/2024 Stay Petition IA 3/2024 Vacate Stay Petition CRP/1079/2023 CRP/1200/2023	SHAIK GHOUSE MOHIDDIN Vs MALEPATI VENKATESWARLU NAIDU	NIMMAGADDA REVATHI	S VARADARAJULU CHETTY PALEM LAKSHMI PRIYA RR1to3- App by M/s S VARADARAJULU CHETTY(Adv), R4-Unserved (addressee can not be located) as per postal endorsement. RR5to8- App by m/s.Palem Lakshmi Priya (adv).	YSR KADAPA
107	CRP/1079/2023 (IA/632/2021) IA 1/2023 Stay Petition	VAYLPATI HARINATH REDDY Vs MALEPATI VENKATESWARLU NAIDU	CH VIDYASAGAR	S VARADARAJULU CHETTY	YSR KADAPA
108	CRP/1200/2023 (IA/61/2021) IA 1/2023 Suspension Petition IA 2/2023 Vacate Stay Petition	MALEPATI RAVI KUMAR CHOWDARY Vs DARAPUNENI NAGAMANI	P SREE RAMULU NAIDU	M VENKATESWARLA REDDY	YSR KADAPA

109	CRP/2046/2024 (IA/122/2023) IA 1/2024 Stay Petition IA 1/2026 Additional Material Petition	PUNUKOLLU RAJA RAMAMOHAN RAO Vs PUNUKOLLU DINESH BABU	D V V S S N H BHUJANGA RAO	SAMBOJU BALA GOPAL G RAMA KRISHNA R1 App by M/s S/Bala Gopal (adv), RR2,3 served, Memo proof of service filed vide USR No.149434/2025. Counter filed vide USR No.29192/2026.	KRISHNA
110	CRP/2123/2024 (IA/37/2023) IA 1/2024 Stay Petition	KAMBALA JAYARAMAIAH Vs P.PARANDHAMAIAH	MADHU SUDHAN P	SATHEESH KUMAR EERLA	CHITTOOR
111	CRP/2388/2024 (CFR/4145/2024) IA 1/2024 Stay Petition	KALARI MALLESWARA RAO Vs MULPURI NARASIMHA RAO	V NITESH	CHIRANJEEVI TANIKONDA EDUPUGANTI SRIKANTH RR1TO3 SERVED, R4 APP BY M/S EDUPUGANTI SRIKANTH(ADV) PROOF OF SERVICE FILED VIDE USR NO 103532/2024.	GUNTUR
112	CRP/3117/2024 (IA/208/2021) IA 1/2024 Stay Petition	PALEPU BALA SURYA MOHINI Vs PALEPU BHASKAR RAO(DIED)	SIMHACHALAM KARUKOLA		VISAKHAPATNAM
113	CRP/3155/2024 IA 1/2024 Stay Petition	V.N. CHANDRASEKHAR REDDY Vs N.C. MANJUNATHA NAIDU	BASHA SHAIK	P V VENKATA RAVI SANKAR and Dr. P.B Reddy SR - App by M/s.P V VENKATA RAVI SANKAR & Dr. P.B Reddy(Adv)	CHITTOOR
114	CRP/3187/2024 (EP/36/2019) IA 1/2025 Vacate Stay Petition	RAJANALA PHANIBABU Vs ARJA LAKSHMI NARASAMMA	NARASIMHA RAO GUDISEVA	K V ADITYA CHOWDARY SRINIVASULU P R1 - APP BY M/S.K.V.ADITYA CHOWDARY(ADV) RR2 &4 - SERVED R3 - UNSERVED "LEFT WITHOUT INSTRUCTIONS"AS PER POSTAL ENDORSEMENT MEMO PROOF OF SERVICE FILED VIDE USR.NO.28638/25	KRISHNA
115	CRP/31/2025 (IA/139/2024) IA 1/2025 Stay Petition IA 2/2025 Extension Petition	ROUTHU SARASWATHI Vs VADLAMUDI VENKATARAO	V S K RAMA RAO	S SYAMSUNDER RAO R1-Served. R2-Died vide c.t R3-Served, R4-Not necessary party. RR5,6-Unserved (Addressee left)as per postal endorsement vide memo filed usr.no.12804 of 25. Memo proof of service filed vide USr No.96857/2025 and 18950/2026.	GUNTUR
116	CRP/64/2025 IA 2/2025 Stay Petition IA 3/2025 Additional Material Petition	REVELLA SWETHA ARUN @ R. MUKUNDA LAKSHMI Vs KAKUMANU SIVA PRASAD RAO	V R REDDY KOVVURI	T V P SAI VIHARI R1-App by M/s.T.V.P.Sai Vihari(adv) R2 - SERVED Memo filed vide USRNos.141172/2025,2937 5/2026	KRISHNA
117	CRP/68/2025 IA 1/2025 Stay Petition IA 2/2025 Vacate Stay Petition CRP/89/2025 CRP/90/2025	MERAGANI SATYANARAYANA Vs KOPPANATHI TRIMURTHULU	K JYOTHI PRASAD	K K DURGA PRASAD SR - Notice sent not yet returned Memo proof of service not filed	WEST GODAVARI

118	CRP/89/2025 (IA/451/2023) IA 1/2025 Stay Petition IA 2/2025 Vacate Stay Petition	TEJASWI POLYMERS Vs KANAGARLA VIJAYA RAMA KRISHNA	K JYOTHI PRASAD	K K DURGA PRASAD	WEST GODAVARI
119	CRP/90/2025 (IA/449/2023) IA 1/2025 Stay Petition IA 2/2025 Vacate Stay Petition	TEJESWI POLYMERS Vs BORRA MANIKYALA RAO	K JYOTHI PRASAD	K K DURGA PRASAD	WEST GODAVARI
120	CRP/253/2025 (EP/29/2022) IA 1/2025 Stay Petition IA 2/2025 Extension Petition	KOMMURU JAYARAJU Vs KADIVETY ASHOK REDDY	N RAVI PRASAD	PARDHA SARADHI A V SR-APP	SPS NELLORE
121	CRP/326/2025 (EA/31/2024) IA 1/2025 Stay Petition	UNDAVALLI SHANMUKHA KRISHNA KUMARI LAKSHMI Vs UNDAVALLI SHANMUKHA MARKANDEYA CHOWDARY	MANGENA SREE RAMA RAO	K SITA RAM SR-APP	WEST GODAVARI
122	CRP/356/2025 IA 1/2025 Stay Petition IA 1/2026 Vacate Stay Petition	NAMBURI NARAYANA RAJU Vs CHEKURI SUDHAKAR RAJU	G R SUDHAKAR	V VINOD K REDDY V VINOD K REDDY (SC FOR ZP MPDO GP)	VISAKHAPATNAM
123	CRP/553/2025 (IA/643/2023) IA 1/2025 Suspension Petition	SURLA RAMANAMMA Vs ADIREDDY RAMANA	J M NAIDU	NIMMAGADDA REVATHI SIVA SANKARA RAO BORRA R1-App by m/s.Nimmagadda Revathi(adv). R2-Not necessary party vide CT. RR3,4,6,8-Served. R9-App by m/s.Borra Siva Shankar Rao (adv). RR5,7-Notice sent not yet returned.	VISAKHAPATNAM
124	CRP/600/2025 (EP/259/2024) IA 1/2025 Stay Petition IA 2/2025 Extension Petition IA 1/2026 Extension Petition	MAKKI VENUGOPALA RAO Vs M/S SRI SAI ANJANA CHIT FUNDS INDIA PVT LTD.	KUNTAMUKKALA SAI SREE SANJAY	ANJANEYULU TIRUMALASETTY K N P VAMSIKRISHNA RR2to4,6to8-Served R5-Unserved (no such person) as per Memo proof of service filed vide usr no"45896/2025	SPS NELLORE
125	CRP/675/2025 IA 1/2025 Suspension Petition CRP/676/2025 CRP/677/2025 CRP/678/2025 CRP/1121/2025	THE DIVISIONAL FOREST OFFICER Vs SAGIRAJU SURYANARAYANA RAJU	GP FOR ARBITRATION	(Allotted by Note)	VISAKHAPATNAM
126	CRP/676/2025 IA 1/2025 Suspension Petition	THE DIVISIONAL FOREST OFFICER Vs SMT MEESALA USHARANI	GP FOR ARBITRATION	S RAJAN	VISAKHAPATNAM
127	CRP/677/2025 (APPEAL/1/2014) IA 1/2025 Suspension Petition	THE DISTRICT FOREST OFFICER Vs INDUKURI VENKATA NARASIMHA RAJU	GP FOR ARBITRATION	S RAJAN	VISAKHAPATNAM
128	CRP/678/2025 IA 1/2025 Suspension Petition	THE DIVISIONAL FOREST OFFICER Vs MUDUNURI VENKATA NARASIMHARAJU	GP FOR ARBITRATION	S RAJAN	VISAKHAPATNAM

129	CRP/1121/2025 (F1/1/2016) IA 1/2025 Suspension Petition	THE DIVISIONAL FOREST OFFICER Vs NAMBURU VENKATA SURYA VARAHA RAMAKRISHNA RAO	GP FOR ARBITRATION	S RAJAN	VISAKHAPATNAM
130	CRP/872/2025 IA 1/2025 Dispense with Petition IA 2/2025 Direction Petition CRP/2206/2025 CRP/2211/2025	Y V V V S JWALA Vs SMT. BOKKA JAYA BHARATHI	KRISHNA MOHAN SIKHARAM	PEDDANNA UPPALA S.R - SERVED AS PER POSTAL ENDORSEMENT	WEST GODAVARI
131	CRP/2206/2025 IA 1/2025 Direction Petition	Y V V V S JWALA Vs BOKKA JAYA BHARATHI	KRISHNA MOHAN SIKHARAM	PEDDANNA UPPALA	WEST GODAVARI
132	CRP/2211/2025 IA 1/2025 Direction Petition	SRI Y.V.V.V.S.JWALA Vs SMT. BOKKA JAYA BHARATHI	KRISHNA MOHAN SIKHARAM	PEDDANNA UPPALA	WEST GODAVARI
133	CRP/1200/2025 (IA/796/2024) IA 1/2025 Stay Petition	THE DIRECTOR Vs CHANDA VISWANATHA REDDY	S V MUNI REDDY		YSR KADAPA
134	CRP/1250/2025 (EP/129/2024) IA 1/2025 Stay Petition CRP/1249/2025	POBBARAJU CHINNA MALAKONDAIAH Vs SRI SAI ANJANA CHIT FUNDS INDIA PVT LTD	K KOUTILYA	ANJANEYULU TIRUMALASETTY memo proof of service filed vide usr.no.49023/26	SPS NELLORE
135	CRP/1249/2025 (EP/129/2024) IA 2/2025 Stay Petition	SRIRAMA PRABHAKARA RAO Vs M/S. SRI SAI ANJANA CHIT FUNDS INDIA PVT LTD	K KOUTILYA	ANJANEYULU TIRUMALASETTY SIVAPRASAD REDDY VENATI	SPS NELLORE
136	CRP/1669/2025 IA 2/2025 Stay Petition	DISTRICT FOREST OFFICER CUM AUTHORIZED OFFICER Vs KOLLI VENKATA BASAVA CHANDRASEKHAR RAO	GP FOR ARBITRATION	S.MOHANA RAO SR - APP BY.M/S.S.MOHANA RAO (ADV)	VISAKHAPATNAM
137	CRP/1670/2025 IA 2/2025 Stay Petition	DISTRICT FOREST OFFICER CUM AUTHORIZED OFFICER Vs ALLU NAGESWARA RAO	GP FOR ARBITRATION	S.MOHANA RAO SR - APP BY.M/S.S.MOHANA RAO (ADV)	VISAKHAPATNAM
138	CRP/1678/2025 (EP/23/2025) IA 1/2025 Stay Petition	MEDIKONDA SADANANDA BABU Vs GUTTAPALLI SAMBASIVA RAO	KAVITHA GOTTIPATI	PEDDI VIJAYBHASKAR R1- App by M/s. P. Vijaybhaskar(Adv) R2- Notice sent not yet returned Memo filed vide usr.no.124139 of 25.	GUNTUR
139	CRP/1863/2025 (EA/75/2025) IA 1/2025 Stay Petition	SURAPANENI RAJYA LAKSHMI Vs BHEEMADOLU VIJAYA NAGA DURGA	UMESH CHANDRA P V G	JETTI SANTHI KIRAN RR1,3 TO 17 - NOT NECESSARY PARTIES VIDE C.T R2 - APP BY M/S.J.SANTHI KIRAN(ADV) Proof of Service filed vide USR No. 92914/25	KRISHNA
140	CRP/1916/2025 (IA/350/2023) IA 1/2025 Stay Petition	UNDAVALLI PADMARAJU Vs KANURI RAMALINGESWARARAO	T D PANI KUMAR	KOTHA NAGA SURYA RAO R1 - Returned unserved RR2to4-App MEMO PROOF OF SERVICE FILED vide USRNos.30482/2026,10715 0/2025	EAST GODAVARI

141	CRP/1980/2025 (EA/219/2014) IA 1/2025 Stay Petition IA 2/2025 Extension Petition IA 3/2025 Extension Petition IA 4/2025 Extension Petition IA 2/2026 Extension Petition	PURAM BHIMIAIAH Vs GADAMSETTY VENKATA MADHUSUDHAN RAO	KOLLU RAJASEKHAR	HARINADH NIDAMANURI	SPS NELLORE
142	CRP/2068/2025 (OS/702/2020) IA 1/2025 Suspension Petition IA 1/2026 Vacate Stay Petition	SAGIRAJU VIJAYA LAKSHMI Vs MOHAMMED BASHA	D V V S S N H BHUJANGA RAO	POSANI AKASH SR-App by m/s.Posani Akash (adv). Memo filed vide usr.no.91108 of 25.	EAST GODAVARI
143	CRP/2151/2025 (IA/144/2025) IA 1/2025 Stay Petition IA 1/2026 Extension Petition	SRI SANCHANA GANAPATHI Vs SRI SANCHANA SANKAR RAO	T V SRI DEVI	DASARI S V V S V PRASAD SR -APP BY M/S.DsRI S.V.V.S.V.PRASAD (ADV).	VIZIANAGARAM
144	CRP/2162/2025 IA 1/2025 Stay Petition IA 1/2026 Vacate Stay Petition	KANAMARLAPUDI SATYANARAYANA Vs KANAMARLAPUDI RADHIKA	V NITESH	PAPUDIPPU SASHIDAR REDDY MEMO PROOF OF SERVICE NOT FILED TILL TODAY	YSR KADAPA
145	CRP/2230/2025 (IA/873/2024) IA 2/2025 Stay Petition	YERRA SURAYANARAYANA Vs KUM. YERRA CHANDINI	Y BHANUSRI AKHILA	RR1 to 3 - Being minor rep by mother R4 (vide CT), RR4 to 6 notice sent not yet returned. Memo proof of service not filed.	VISAKHAPATNAM
146	CRP/2270/2025 (IA/47/2025) IA 1/2025 Suspension Petition IA 1/2026 Extension Petition	VANGA KRUPANANDAM Vs JANGAM SUJATHA	KAMBHAMPATI RAMESH BABU	BOKKA SATYANARAYANA KAMLA R1 - App by M/s Bokka Satyanarayana(adv) RR2 TO 4 - NOT NECESSERY PARTIES VIDE C.T.	KRISHNA
147	CRP/2520/2025 IA 1/2025 Stay Petition	PENUGUDURU NAGAMANI Vs REHMAN	HARI KRISHNA TATA	SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES RR1,2-Unserved (unclaimed) as per postal endorsement. RR3to5-Notice sent not yet returned. RR5-APP BY SIREESHA RANI VALLABHANENI(ADV)	KRISHNA
148	CRP/2521/2025 (IA/3/2025) IA 1/2025 Stay Petition	PENUGUDURU NAGAMANI Vs REHMAN	HARI KRISHNA TATA	SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES RR1,2-Unserved (unclaimed) as per postal endorsement. RR3 & 4 - Served(Spl. Cell) R5 - App.,	KRISHNA
149	CRP/2556/2025 (OS/177/2017) IA 1/2025 Stay Petition	CHODISETTI VENKATESWARA RAO Vs KOTHAPALLI SATYANARAYANAMMA	P RAJESH BABU	M S R SASHI BHUSHAN RR1 TO 3 - SERVED AS PER MEMO FILED VIDE USR.NO.139680/25 ALONG WITH ACKNOWLEDGEMENTS. RR1 to 3 App by M/S M.S.R.Sashi Bhushan (adv).	EAST GODAVARI

150	CRP/2622/2025 (IA/30/2023) IA 1/2025 Stay Petition	V NAGABHUSHANA ACHARI Vs K MARAKINDIAH	S V BHARATHA LAKSHMI	R1 R2 UNSERVED,R1 - UNSERVED"LEFT WITHOUT INSTRUCTIONS" R2 - ITEM DELIVERED AS PER POSTAL TRACKING REPORT FILED THROUGH MEMO VIDE USR.NO.142723/25	CHITTOOR
151	CRP/2626/2025 IA 1/2025 Stay Petition	JAGADAM RAVI TEJA Vs SIRIVELLA ANURADHA	HARI KRISHNA TATA	MYLAVARAPU A S S BABU SR-App	EAST GODAVARI
152	CRP/2652/2025 IA 3/2025 Stay Petition	THE FOREST RANGE OFFICER Vs M/S STONE PLUS	GP FOR ARBITRATION	S.MOHANA RAO RR1,2-App by m/s.S.Mohana Rao (adv).	VISAKHAPATNAM
153	CRP/2653/2025 IA 3/2025 Stay Petition	DISTRICT FOREST OFFICER CUM AUTHORIZED OFFICER Vs BATTULA KIRAN KUMAR	GP FOR ARBITRATION	S.MOHANA RAO SR - APP BY.M/S.S.MOHANA RAO (ADV)	VISAKHAPATNAM
154	CRP/2751/2025 IA 1/2025 Stay Petition	CHENNURI SATYANARAYANA Vs PATCHIPULUSU RAMANADHAM	G SRI HARSHA	SR-Served. Memo proof of service not filed.	GUNTUR
155	CRP/2801/2025 (IA/181/2025) IA 1/2025 Stay Petition	JUTURU VENKATESHWARA PRASAD Vs K GURUVIAIH	SHAIK AFZAL MOHAMMED	VARUN BYREDDY IA:1/25 - RR1 to 5 served.	KURNOOL
156	CRP/2819/2025 (IA/172/2025) IA 1/2025 Stay Petition IA 1/2026 Extension Petition CRP/2889/2025	KORADA VENKATA RAMANA Vs MUTTA PADMAVATHI	T V SRI DEVI	S LAKSHMINARAYANA REDDY K SITA RAM	VIZIANAGARAM
157	CRP/2889/2025 (IA/228/2025) IA 1/2025 Stay Petition	KORADA VENKATA RAMANA Vs MUTTA PADMAVATHI	T V SRI DEVI	S LAKSHMINARAYANA REDDY K SITA RAM	VIZIANAGARAM
158	CRP/2828/2025 (IA/391/2025) IA 1/2025 Stay Petition IA 2/2025 Amendment Petition IA 1/2026 Extension Petition CRP/2829/2025	SAGILA SUDHAKAR REDDY Vs JANGA OBULAMMA	PENJURI VENUGOPAL	M SOLOMON RAJU	YSR KADAPA
159	CRP/2829/2025 (OS/211/2015) IA 1/2025 Stay Petition IA 2/2025 Amendment Petition IA 1/2026 Extension Petition	SAGILA SUDHAKAR REDDY Vs BAVANASI VENKATA LAKSHMAMMA	PENJURI VENUGOPAL	M SOLOMON RAJU	YSR KADAPA
160	CRP/2940/2025 (IA/3/2025) IA 1/2025 Stay Petition	AKULA SUDHARANI Vs BANDLA SUBBA RAO	HABIBULLA SHAIK	SUDEEPTHI POTLURI S.R - APP	GUNTUR

INTERLOCUTORY

161	MACMA/1022/2025 (MVOP/695/2017) CRP/3192/2023 MACMA/278/2021	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Vs MUNAGALA SANJEEVA @ M SANNA	A JAYANTHI	R1, R2 - UNSERVED RETURNED AS PER POSTAL ENDORSEMENT "REFUSED".	KURNOOL
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162	MACMA/278/2021 (MVOP/171/2017) IA 1/2021 Stay Petition	SHRIRAM GENERAL INSURANCE COMPANY LTD Vs TALARI LAKSHMI	A JAYANTHI		KURNOOL
163	CRP/3192/2023 (MVOP/696/2017) IA 2/2023 Stay Petition	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Vs B.SRINIVASULU	A JAYANTHI		KURNOOL
ADJOURNED					
164	CRP/1085/2023 (IA/555/2022) IA 1/2023 Stay Petition	SRI KRISHNA SALT WORKS Vs NADIMIPALLI CHINA VENKATA RAJU @ VARMA	DEVI PRASAD MANGALAPURI	B SOMASEKHAR VENKATA MOHAN RAO PATHAKOTA RR1 to 3 -App by m/s.B.Soma Sekhar (adv). R4-App by m/s.Venkata Mohan Rao (adv).	VISAKHAPATNAM
165	CRP/9/2024 IA 1/2024 Suspension Petition IA 1/2025 Vacate Stay Petition	YERRABADI SIVA NAGULU Vs SMT YERRABADI SARASWATHI	PHANI TEJA CHERUVU	LEO LAW ASSOCIATES LLP S.R - APP	GUNTUR
166	CRP/206/2024 (CFR/1623/2023)	PALAKURU JEEVARATHNAM REDDY Vs K.R.VISWANATH	S PRANATHI	GOLLA BASAVESWARA RAO R2- Served; RR1,3,4 - Returned unserved (R1- Left without instructions; RR3,4 - Intimation not claimed) as per postal endorsement filed through Memo proof of service vide USR No: 36199/2024. Memo proof of service vide USR No: 32079/2024, Memo proof of service filed vide usr.no50991 of 24. RR2to 4 app by M/s. G.Basaveswara Rao(Adv)	CHITTOOR
167	CRP/923/2024 (EP/6/2023) IA 1/2024 Stay Petition	YANDA BALA APPALA SWAMY Vs GUDURI VAMSI KRISHNA	M P V N V SASTRI	K K DURGA PRASAD sr-App by m/s.K.K.Durga Prasad (adv).	KRISHNA
168	CRP/1678/2024 (IA/1233/2023) IA 1/2024 Stay Petition	PULAPA NAGA VENKATA RAJA SEKHAR Vs KUNDAVARAPU TIRU SUDHA SREE	SRINIVAS MANCHANAPALLI	SRINIVASA KANNAMA REDDY	WEST GODAVARI
169	CRP/1806/2024 (OS/61/2019) IA 1/2024 Stay Petition	P. SIVA MOHAN REDDY Vs SHAIK KHAJA MASTAN	PRABHAKAR PERI	PILLUTLA SAI AVINASH	SPS NELLORE
170	CRP/1930/2024 (EP/30/2022) IA 2/2024 Stay Petition	DASIREDDY UMA Vs MADEPATI THIRUMURTHALA REDDY	S SYAMSUNDER RAO	MEDAPATI SANTOSH REDDY SR- App by M/s. M.Santosh Reddy(Adv)	WEST GODAVARI
171	CRP/2939/2024 (IA/226/2024) IA 1/2024 Stay Petition	MR. SATTIPAVAN KUMAR REDDY Vs MR SATTI (KARRI) BHUVANESWARI	UDAYA SRI MALLIDI	J.V.PHANIDUTH SR- App by M/s J.V.Phaniduth (Adv)	WEST GODAVARI

172	CRP/140/2025 (IA/416/2024) IA 1/2025 Stay Petition	JOSEPH JYOSTHSNA CHRISTINA Vs SRI. BHAVANIPURAPU RAVI KIRAN	V V RAVI PRASAD	-> R1 NOTICE SENT NOT YET RETURNED(THROUGH SPCL CELL) -> RR2TO4 ARE NOT NECESSARY PARTIES VIDE CT. -> R1 RETURNED UNSERVED(ADDRESSEE LEFT VIDE POSTAL ENDORSEMENT) VIDE MEMO FILED USR NO 21183/2025.	KRISHNA
173	CRP/493/2025 (IA/758/2023) IA 1/2025 Stay Petition IA 1/2026 L R Petition	KANCHARLA PRAVEEN KUMAR Vs NANNAPUREDDY SREENIVASULU REDDY	ROSEDAR S.R.A	SARANU PHANI TEJA Memo proof of service filed VIDE USR.NO.50348/26	SPS NELLORE
174	CRP/508/2025 (IA/475/2023) IA 1/2025 Stay Petition IA 1/2026 L R Petition	KANCHARLA NARSIMHA REDDY Vs NANNAPUREDDY SREENIVASULU REDDY	ROSEDAR S.R.A	SARANU PHANI TEJA R1-App by M/s.Saranu Phani teja(adv) R2-Item delivered on LCA as per postal track report vide proof of service filed USRNo.61489/2025 Memo proof of service filed vide USRNos.29526/2025. IA 1/2026: RR3 to 5 -(LRS) Unserved (Refused) as per postal endorsement. Memo proof of service filed vide usr.no.50347 of 26.	SPS NELLORE
175	CRP/519/2025 (IA/43/2024) IA 1/2025 Condone Delay Petition	GUDIBANDI SAMBI REDDY Vs UNION OF INDIA	GEETHA MADHURI N S	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) SR - APP	GUNTUR
176	CRP/672/2025 (EP/34/2024) IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition CC/1646/2025 CRP/144/2025 CRP/652/2025 CRP/742/2025	MUVVA SATYANARAYANA @ ABHI RAM Vs DASARI ANJANEYULU(DIED)	P S P SURESH KUMAR	J VENKATA RAMANA RR1,3 DIED VIDE CT R2 -APP BY M/S. J VENKATA RAMANA (ADV) RR4TO13 - "ITEM DELIVERED" AS PER MEMO FILED VIDE USR NO:38179/2025 RR4TO10,13 "SERVED" AS PER POSTAL ENDORSEMENT	WEST GODAVARI
177	CRP/144/2025 (IA/904/2024) IA 1/2025 Stay Petition IA 2/2025 Modification	MADDA DAHSHUDU(DIED) Vs DASARI ANJANEYULU(DIED)	K V VIJAYA KUMAR	J VENKATA RAMANA	WEST GODAVARI
178	CRP/652/2025 IA 1/2025 Stay Petition	MUVVA SATYANARAYANA @ ABHI RAM Vs DASARI ANJANEYULU	P S P SURESH KUMAR	J VENKATA RAMANA	EAST GODAVARI
179	CRP/742/2025 (EP/34/2024) IA 1/2025 Permission Petition IA 2/2025 Direction Petition	MUVVA SATYANARAYANA @ABHI RAM Vs DASARI ANJANEYULU	P S P SURESH KUMAR	J VENKATA RAMANA	WEST GODAVARI
180	CC/1646/2025 (CRP/742/2025)	SRI DASARI VENKATA SATYA VISHNU MURTHY Vs SRI MUVVA SATYANARAYANA @ ABHI RAM	J VENKATA RAMANA	SIVA SANKARA RAO BORRA	WEST GODAVARI

181	CRP/802/2025 (IA/258/2025) IA 1/2025 Direction Petition IA 2/2025 Stay Petition	K CHIRANJEEVI Vs J KAVYA	NAMINENI PAVAN KUMAR	VMR LEGAL	CHITTOOR
182	CRP/1003/2025 (IA/31/2025) IA 1/2025 Stay Petition CRP/1004/2025	GODUGULA SUBBA RAO Vs SASI INFRA	KANAKALA DEVI PRASANNAKUMAR	Memo filed vide USR No.123701/25.	GUNTUR
183	CRP/1004/2025 (IA/32/2025) IA 1/2025 Stay Petition	GODUGULA RATNA RAO Vs M/S. SASI INFRA	KANAKALA DEVI PRASANNAKUMAR		GUNTUR
184	CRP/1164/2025 IA 1/2025 Stay Petition IA 1/2026 Vacate Stay Petition	SHAMSAHD BEE Vs A. JALLABUDDIN SAHEB	BASHA SHAIK	VELAGANI NARASIMHULU R1 - UNSERVED"PARTY NOT IN VILLAGE "AS PER MEMO FILED VIDE USR.NO.84733/25.	CHITTOOR
185	CRP/1619/2025 (EP/1/2025) IA 2/2025 Stay Petition IA 1/2026 Vacate Stay Petition	NANDYALA VENKATA GANGA RAJU Vs KOPARTHI CHANDRA SEKHARA KONDA REDDY	PAMARTHY RATHNAKAR	M S P REDDY	YSR KADAPA
186	CRP/1844/2025 (CMA/13/2023) IA 1/2025 Injunction Petition	KOTHAPUR RAMA MOHAN REDDY Vs GUNJARA ADINARAYANA	NALLANI VAMSI KRISHNA	AYESHA AZMA S	ANANTAPUR
187	CRP/1858/2025 (IA/435/2023) IA 1/2025 Stay Petition	S MAHABOOB BASHA Vs N RAHAMATH BEE	BABU SUMANTH VELLAMPALLI	M KARIBASIAH SR-App by m/s.M.Karibasaiah (adv).	ANANTAPUR
188	CRP/2034/2025 (EP/104/2024) IA 1/2025 Stay Petition	SAMPANGALA VENKATRAMANA Vs PAGIDIPALLI KRISHNALEELA	GUTTAPALEM VIJAYA KUMAR	JITENDRA KANYALUR	CHITTOOR
189	CRP/2055/2025 IA 3/2025 Stay Petition	CHEKKA VEERA VENKATA KRISHNA SATYANARAYANA Vs THOMMANDRU VIJAYA KUMAR	M SRI ATCHYUT	G RAMA GOPAL R1-App by M/s.G.Rama Gopal(adv) R2-Unserved Memo proof of service filed vide USRNos.39579/2026,99209/ 2025.	EAST GODAVARI
190	CRP/2435/2025 (EA/41/2025) IA 1/2025 Stay Petition	B.KARUNAKARCHOWDAR Y Vs P.RAVI RAJ	S PARINEETA	PAWAN KUMAR MALAPATI	CHITTOOR
191	CRP/2550/2025 (IA/907/2024) IA 1/2025 Stay Petition	SRI. KOLA. YALLAYYA Vs M/S SANTIAM ESTATES PVT. LTD.	M.M.M. KRISHNA SANAPALA	G RAMA GOPAL S.R - APP BY	VIZIANAGARAM
192	CRP/2553/2025 (IA/788/2025) IA 1/2025 Stay Petition	NELLORE SUBRAHMANYAM Vs NELLORE SUBBAMMA	C SUBODH	Y L SIVA KALPANA REDDY R1- Died vide CT RR2,3 APP BY M/S Y.L.SIVA KALPANA REDDY (ADV). RR4to8 - not necessary parties vide CT	SPS NELLORE

193	CRP/2601/2025 (IA/563/2025) IA 1/2025 Stay Petition	PENMATSA GEETA Vs ALLURI SRINIVASARAJU	VUNDAVALLI JAGADISH VC	RR1,9-Died vide ct RR2to8,10to12-Notice sent not yet returned(court notice) RR2to8,10to12-Item delivered as per postal track report vide memo proof of service filed USRNO.124983/2025.	WEST GODAVARI
194	CRP/2675/2025 (IA/1/2025) IA 1/2025 Permission Petition IA 2/2025 Stay Petition IA 1/2026 Extension Petition IA 2/2026 Vacate Stay Petition	BOMMASAMUDRAM VIJAYALAKSHMI (DIED) Vs BOMMASAMUDRAM MEERA SIVARAM	V SUBRAHMANYAM	M KESAVA RAO RR1,2 APP., Counter filed vide USR No.55606/26	VISAKHAPATNAM
195	CRP/3145/2025 (OS/23/2023) IA 1/2025 Stay Petition	MUDIMALA VENKATA SIVA PRASAD REDDY Vs M MURALI @ MACHA MURALI	M SIVA JYOTHI	PAPUDIPPU SASHIDAR REDDY R1-Unserved (NO SUCH PERSON)As per postal endorsement. RR2,3-App by m/s.P.Sashidar Reddy (adv). RR4,5-Notice sent not yet returned. R6-Unserved (refused) as per postal endorsement. R1,5-Unserved r1-no such person,r5-(door locked) rr2to4,6-Item delivered as per postal track report vide usr.no.149129 of 25.	YSR KADAPA
196	CRP/3198/2025 (OS/8/2015) IA 1/2025 Stay Petition	MURIKINATI JAYACHANDRA REDDY Vs VEMPALLI MOHAMMAD AZAD	M/S INDUS LAW FIRM	V R REDDY KOVVURI P SUBASH R1-Unserved RR2,5to7-App by M/s. V.R.Reddy Kovvuri(adv) RR3,4-App by M/s.P.Subash(adv) Memo proof of service not filed.	YSR KADAPA
197	CRP/3342/2025	BURMA SREE DEVI Vs Y. SWETHA	PATHI SIVA PRASAD	R1 R2 UNSERVED,R1 - ITEM DISPATCHED R2 - ITEM DELIVERED AS PER POSTAL TRACKING REPORT FILED THROUGH MEMO VIDE USR.NO.13038/26	KURNOOL
198	CRP/3362/2025 (IA/1118/2025) IA 1/2025 Stay Petition	MALLISETTY NARENDRA BABU Vs KOTA SOBHARANI	SIVAPRASAD REDDY VENATI	APPA RAO KOTHURU SR-App. Memo proof of service filed vide USRNo.5446/2026.	SPS NELLORE
199	CRP/3418/2025 (F.C.O.P/177/2023) IA 1/2025 Stay Petition	M. JITHENDRA Vs M. LAKSHMIDEVI	CKR ASSOCIATES	S.R - NOTICE SENT NOT YET RETURNED SR-Item delivered as per MEMO PROOF OF SERVICE FILED Vide USRNo.12304/26.	ANANTAPUR
200	CRP/3571/2025 (EA/5/2016) IA 1/2025 Suspension Petition	TALLA LINGAREDDY Vs NIMMALA MURALI KRISHNA (3RD PARTY/1ST RESPONDENT)	VENKATA DURGA RAO ANANTHA	R1 R2 R3 R4 R5 R6 R7 R8 R9 R10 UNSERVED,R1 - UNSERVED "PERSON LEFT" AS PER POSTAL TRACKING REPORT FILED THROUGH MEMO VIDE USR.NO.152771/25 RR2 TO 10- FORMAL PARTIES VIDE C.T	GUNTUR

201	CRP/3655/2025 (OS/1104/2020) IA 1/2025 Stay Petition	KATAMENNI VENKATESWARA RAO Vs KATAMNENI SESHAGIRI RAO	P PRABHAKAR RAO	SUNKARA RAJENDRA PRASAD R1-Died vide c.t. R2-App by m/s.Sunkara Rajendra Prasad (adv). R3-Notice sent not yet returned. R3-Unserved (refused)as per postal endorsement vide memo filed usr.no.3965 of 26.	KRISHNA
202	CRP/3677/2025 IA 1/2025 Stay Petition	GALLA SANYASIRAO Vs KILAPARTHY KUMAR SUBRAMANAYAM	DEVI PRASAD MANGALAPURI	G RAMA GOPAL RR3, 21 - App., RR1,2,7,8,13,16 to 20, 22, 23, 25 - Notice sent not yet returned. RR4,5,6,9,10,11,12,14,15,21 - Returned unserved (as per postal endorsement) RR4,5,6, - No such person in this address, RR9,10,11,12,14,15,21 - Addressee left without instructions. Memo proof of service filed vide USR No.57518/2026.	VISAKHAPATNAM
FOR ADMISSION					
203	CRP/31/2023 (EP/109/2018) IA 1/2023 Condone Delay Petition IA 2/2023 Stay Petition	B.V. RAGHAVALU Vs J.RAMESH REDDY	HARISH KUMAR RASINENI	N ASWARTHA NARAYANA SR-App by m/s.N.Aswartha Narayana (adv).	ANANTAPUR
204	CRP/447/2023 (EP/12/2011) IA 1/2023 Stay Petition	PATHIPATI NARAYANAMMA Vs GONUGUNTLA PRASANNA	RAMAKRISHNA PATIVADA	HARISH KUMAR RASINENI sr-app.	ANANTAPUR
205	CRP/687/2023 (EA/134/2022) IA 1/2023 Stay Petition CRP/742/2023	YARLAGADDA KRISHNA MURTHY Vs SAI PRIYA CHIT FUND PVT LTD	DR D VENKATA RAMANA REDDY	M SRINIVASA SWARUP	KRISHNA
206	CRP/742/2023 (EA/19/2023) IA 1/2023 Stay Petition IA 2/2023 Extension Petition	YARLAGADDA KRISHNA MURTHY Vs M/S. SAI PRIYA CHIT FUND PVT LTD	DR D VENKATA RAMANA REDDY	M SRINIVASA SWARUP	KRISHNA
207	CRP/3051/2023 (EP/8/2022) IA 1/2023 Stay Petition	ANE NAGAMMA Vs YARRAGODALA SINGA REDDY	AYESHA AZMA S	KANAKALA DEVI PRASANNAKUMAR sr -App by m/s.Kanakala Devi Prasanna kummar (adv).	ANANTAPUR
208	CRP/491/2024 (IA/347/2023)	VALLABHANENI RAVI KUMAR Vs DHULLIPAILA UPENDRA BABU (DIED)	S VARADARAJULU CHETTY	D KRISHNA MURTHY RR2 TO 4 - APP BY M/S.D.KRISHNA MURTHY(ADV) PROOF OF SERVICE FILED VIDE USR.NO.51967/24	GUNTUR
209	CRP/1224/2024 (EA/191/2023) IA 1/2024 Stay Petition	YARLAGADDA KRISHNA MURTHY Vs M/S.SAI PRIYA CHIT FUND PVT.LTD	DR D VENKATA RAMANA REDDY	M SRINIVASA SWARUP SR - App.,	KRISHNA
210	CRP/2041/2024 IA 1/2024 Stay Petition	BYRAPURAM SUDHAKAR REDDY Vs ANNAM ANANTHA SENA	VIVEKANANDA VIRUPAKSHA	CHALLA SIVASANKAR	KURNOOL

211	CRP/2351/2024 (IA/88/2023) IA 1/2024 Stay Petition	GARAPATI VIJAYA LAKSHMI @ ARJA VIJAYA LAKSHMI Vs GATLA VENKATA NARAYANA REDDY	SUNKARA RAJENDRA PRASAD	Y SUBRAHMANYAM RR 1 TO 3 - APP BY M/S.Y.SUBRAMANYAM(AD V) COUNTER AFFIDAVIT FILED VIDE USR NO.23928/25	KRISHNA
212	CRP/3082/2024 (IA/712/2024) IA 1/2024 Suspension Petition IA 1/2026 Extension Petition CRP/2332/2024	KONDREDDY SUSEELAMMA Vs ANCHANALA BABY RANI	KAMBHAMPATI RAMESH BABU	K NARSI REDDY R1- App	SPS NELLORE
213	CRP/2332/2024 (IA/1154/2023) IA 1/2024 Stay Petition IA 1/2026 Extension Petition	KONDREDDY SUSEELAMMA Vs NAIDU SRINIVASULU REDDY	KAMBHAMPATI RAMESH BABU	K NARSI REDDY CH C KRISHNA REDDY	SPS NELLORE
214	CRP/143/2025 (IA/697/2024) IA 1/2025 Stay Petition	P NAVEEN KUMAR REDDY Vs PALLURU SAILAJA	KOCHIRI RAJA SHEKAR	S V MUNI REDDY	CHITTOOR
215	CRP/726/2025 (IA/162/2024) IA 1/2025 Direction Petition	KUMMURU SUMATHI Vs ARUMULLA NARAYANA	KAMBHAMPATI RAMESH BABU	VEERAGANI LEELA KRISHNA R1 - APP BY M/S.V.LEELA KRISHNA(ADV) RR2,3-unserved r2,Insufficient address, r3,unclaimed as per postal endorsement vide memo filed vide usr.no.45330 of 25. RR2,3 - UNSERVED R2- "INSUFFICIENT ADDRESS",R3-No such person AS PER POSTAL ENDORSEMENT	SPS NELLORE
216	CRP/727/2025 (IA/163/2024) IA 1/2025 Stay Petition	KUMMURU SUMATHI Vs ARUMULLA NARAYANA	KAMBHAMPATI RAMESH BABU	VEERAGANI LEELA KRISHNA R1- App by m/s.Veeragani Leela Krishna (adv). R2,R3- UN SERVED (R2- INSUFFICIENT ADDRESS,R3- UNCLAIMED as per postal endorsement memo proof of service filed usr.no.45329 of 25.	SPS NELLORE
217	CRP/1335/2025 IA 1/2025 Stay Petition	SMT.K.KOTHAPETA SAROJAMMA Vs K.SANTHA KUMARI	P SUBASH	HARINATH REDDY SOMA SR-App	CHITTOOR
218	CRP/1585/2025 (EP/3/2019) IA 1/2025 Suspension Petition	J RAMACHANDRUDU Vs P GOPALA KRISHNA	GANTA EDIGA RAKESH GOUD	R1 R2 UNSERVED,RR1 & 1 - UNSERVED "NO SUCH PERSON IN THIS ADDRESS" AS PER POSTAL ACKNOWLEDGEMENT FILED MEMO VIDE USR NO.94974/25	KURNOOL
219	CRP/1597/2025 (RCA/6/2022) IA 1/2025 Stay Petition	YARLAGADDA KRISHNA MURTHY Vs SK MASTHAN	DR D VENKATA RAMANA REDDY		KRISHNA
220	CRP/1788/2025 (EP/261/2016) IA 1/2025 Suspension Petition IA 1/2026 Vacate Stay Petition	TIMMUM @ TIRUMUDI JITHENDRA REDDY Vs DEVARAM RAJESWARAMMA	M SUGUNA	S P S VIJAYA SARADHI V V S C MURALIDHAR RAO R1 APP BY M/S S P S VIJAYA SARADHI(ADV) R2 APP BY M/S V V S C MURALIDHAR RAO(ADV)	SPS NELLORE

221	CRP/2410/2025 (OS/170/2014) IA 1/2025 Stay Petition	NALLA HARISCHANDRA RAO Vs NALLA SURYACHANDRA RAO	ANANDA KUMAR VEJANDLA	SRINIVAS MALLAMPALLI	WEST GODAVARI
222	CRP/2564/2025 (IA/1467/2023) IA 1/2025 Stay Petition	SHAIK ASHA Vs MANDAGIRI CHINNAIAH	K V VIJAYA KUMAR	P ROY REDDY V SURYA KIRAN KUMAR R1- Died vide CT,RR2,7to9,11- Unserved RR3to6-App by M/s. P Roy Reddy (Adv),R10-Served RR12to18- App by M/s. V. Surya Kiran Kumar(Caveator) Memo proof of service vide usr nos:114017/2025,49626/202 6,50316/2026.	GUNTUR
223	CRP/2724/2025 IA 1/2025 Stay Petition	MAGUNTA RAGHAVA REDDY CHARITABLE TRUST Vs SYED MAHABOOB BASHA	SODUM ANVESHA	G VENKATESWARLU A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) RR1TO3- App by M/s. G. Venkateswarlu (Caveator) RR4,5- served R4 - APP BY M/S.ACE BOSE(ADV)	SPS NELLORE
224	CRP/2887/2025 (IA/222/2024)	MENTE VENKATA SWAMY Vs MENTE UMAMAHESWARA RAO	YASWANTH GADE	M J SIVA RAMA KRISHNA R2 R3 R4 UNSERVED,MEMO PROOF OF SERVICE NOT YET FILED	WEST GODAVARI
225	CRP/3242/2025 (IA/621/2022) IA 1/2025 Stay Petition	MALLIREDDY VENKATA SIVA REDDY Vs MUNICIPAL CORPORATION	M SIVA JYOTHI	R1-Served. R2-Notice sent not yet returned.. RR1 & 2 -Item delivered as per postal track report vide usr.no.146213 of 25.	YSR KADAPA
226	CRP/3257/2025 (IA/10/2025) IA 1/2025 Injunction Petition	DIGUMURTHY SAMPOORNA Vs ARAVA BAYYAREDDI ANJANEYULU REDDY	N ASWARTHA NARAYANA	PAWAN KUMAR MALAPATI SR-App by m/s.Pawan Kumar Malapati (adv).	CHITTOOR
227	CRP/3569/2025 IA 1/2025 Dispense with Petition	VEGI VIJAYA VENKATA RAMA JOGI SURYAVARA PRASAD Vs VEGI ANVITH	ELURU SESA MAHESH BABU	C JHANSI RANI	WEST GODAVARI
<u>ADJOURNED</u>					
228	CRP/22/2023 (CMA/1/2020) IA 1/2023 Stay Petition	G.LAKSHMI DEVI Vs G.NIRMAL KUMAR	SESHADRI GOALLA	KASA JAGANMOHAN REDDY SR APP.by m/s.Kasa Jaganmohan Reddy (adv).	ANANTAPUR
229	CRP/2695/2023 (IA/686/2023) IA 1/2023 Dispense with Petition IA 2/2023 Stay Petition IA 1/2025 Vacate Stay Petition	GUTTIKONDA SUNDARARAMI REDDY Vs M/S. NERELLA BUILDERS AND DEVELOPERS	BATHULA RAJ KIRAN	DEVI PRASAD MANGALAPURI SR-APP BY M/S- DEVIPRASAD MANGALAPURI(ADV).	GUNTUR
230	CRP/3124/2023 (IA/288/2023) IA 1/2023 Stay Petition	RACHUPALLE SEKHAR BABU @ YELLA REDDY Vs AGARWAL RAMA BAI (DIED)	MARELLA RADHA	P RAJASEKHAR PASALAPUDI SATYA HARITHA	SPS NELLORE

231	CRP/3396/2023 IA 1/2023 Stay Petition IA 1/2024 Vacate Stay Petition CRP/12/2024 CRP/187/2024	TIMIRTHI DURGA RAO Vs NUNNA ANJANEYULU(DIED)	P RAJASEKHAR	K H V SIVA KUMAR R1- Died vide ct, RR2to4- App by m/s khv siva kumar(adv).	GUNTUR
232	CRP/12/2024 IA 1/2024 Stay Petition	GADE KISHORE KUMAR Vs GOPISETTY VENKAYAMMA	P RAJASEKHAR	K H V SIVA KUMAR	GUNTUR
233	CRP/187/2024 IA 1/2024 Leave Petition	TIMIRTHI DURGA RAO Vs GOPISETTY VENKAYAMMA	P RAJASEKHAR	K H V SIVA KUMAR	GUNTUR
234	CRP/467/2024 IA 1/2024 Direction Petition	KKV ABHISHEKA PRASAD Vs K.LAKSHMI	K V VIJAYA KUMAR	JAMADAGNI CHITTALA SR APP	GUNTUR
235	CRP/477/2024 (T.R.O.P/24/2022) IA 1/2024 Stay Petition	SMT. GUMMADI VIJAYA KUMARI Vs M/S GREENBELT CONSTRUCTION	A SREEDHAR ARJAMPUDI RAMA KOTESWARA RAO	J.V.PHANIDUTH RR1,2 - APP BY M/S.J.V.Phaniduth(ADV) R3-unserved(addressee left) as per postal endorsement.	KRISHNA
236	CRP/598/2024 (IA/1/2020) IA 2/2024 Stay Petition	VASANTHA MAHESWAR REDDY Vs S.BHASKAR REDDY	D KODANDARAMI REDDY	V R REDDY KOVVURI	YSR KADAPA
237	CRP/1213/2024 (OP/86/2023) IA 1/2024 Suspension Petition IA 2/2024 Extension Petition	VALLURU NIRMALA KUMARI Vs M/S MANA KALYANA VEDIKA	PILLIX LAW FIRM	PULIPATI RADHIKA RR 1 to 2 - "Unserved" ["No such person in this address" as per postal endorsement] filed through Memo vide USR no:57652/2024. court slip	KRISHNA
238	CRP/1258/2024 (IA/426/2023) IA 1/2024 Condone Delay in Rep IA 2/2024 Stay Petition	AKKULA INDRASENA REDDY Vs SANGAM SRINIVASA REDDY	NIRMALBABU A	DEVADASS BALANTHA	KRISHNA
239	CRP/1314/2024 (IA/933/2023) IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition CRP/1319/2024	KANCHANA ROOPA VISWANADH Vs THE VIVID HOTELS AND RESORTS (PVT.) LIMITED REP. BY ITS MANANGING DIRECTORKONDA RADHA KRISHNA	HARINATH REDDY SOMA	UNNAM SRAVAN KUMAR	CHITTOOR
240	CRP/1319/2024 (IA/934/2023) IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition IA 3/2024 Vacate Stay Petition	KANCHANA ROOPA VISWANADH Vs THE VIVID HOTELS AND RESORTS (PVT.) LIMITED REP. BY ITS MANANGING DIRECTORKONDA RADHA KRISHNA	HARINATH REDDY SOMA	UNNAM SRAVAN KUMAR	CHITTOOR
241	CRP/1471/2024 (IA/327/2023) IA 1/2024 Stay Petition	UNDRAKUNDA NAGENDRAMMA Vs ROWTHU VENKATA SUBBA RAO	SREENIVASA RAO VELIVELA	SAI GANGADHAR CHAMARTY SR-App by m/s.Sai Gangadhar Chamarty (adv).	KRISHNA
242	CRP/1992/2024 (IA/715/2024) IA 1/2024 Stay Petition IA 1/2025 Vacate Stay Petition CRP/2180/2024	P CHANDRA SEKHAR Vs A RAVINDRA BABU	B S VENKATA RAMESH	A SYAM SUNDAR REDDY	YSR KADAPA

243	CRP/2180/2024 (IA/430/2024) IA 1/2024 Stay Petition	CHANDRA SEKHAR Vs A RAVINDRA BABU	B S VENKATA RAMESH	A SYAM SUNDAR REDDY	YSR KADAPA
244	CRP/1993/2024 (CMA/14/2018) IA 2/2024 Stay Petition	CHAVALA VEERA VENKATA SATYANARAYANA Vs SMT DESUBOINA VENKAYAMMA	DEVI PRASAD MANGALAPURI	MANGENA SREE RAMA RAO LAKSHMI PUPPALA R1,3 - App by M/s. M. Sree Rama Rao(Adv) R2 - Died Vide CT R4 - App by M/s. P. Lakshmi(Adv)	WEST GODAVARI
245	CRP/2145/2024 (IA/1077/2023) IA 1/2024 Direction Petition IA 2/2024 Stay Petition	JAYANA SURYA SUHAS Vs JAYANA SWATHI LAKSHMI	SRAVAN KUMAR MANNAVA	SRINIVASA RAO PAPPU SR-APP BY M/S-PAPPU SRINIVASA RAO(ADV) SR-NOTICE SERVED MEMO PROOF OF SERVICE FILED.	EAST GODAVARI
246	CRP/2340/2024 (EP/7/2022) IA 1/2024 Stay Petition	VALAMARTHY KAMALA @ KOMMU KAMALA Vs MD.GOUSE	V V PRABHAKARA RAO	SARASCHANDRA BABU JAKKAMSETTY R1, Died, R2 - App., R3 IS NOT NECESSARY PARTY VIDE CT, R4 - Served., PROOF OF SERVICE NOT FILED.	WEST GODAVARI
247	CRP/2395/2024 (EA/26/2024) IA 1/2024 Stay Petition	JAYAVARAPU SRIRAMA MURTHY Vs SRI ALURI SURYANARAYANA	ELURU SESHA MAHESH BABU	MADHAVA RAO NALLURI R1-Unserved-"addresse father name is different" as per postal endorsement. RR2,3-App by m/s.Madhava Rao Nalluri (adv).	WEST GODAVARI
248	CRP/712/2025 (IA/1421/2023) IA 1/2025 Stay Petition	GOTTUMUKKALA SUHASA Vs GOTTUMUKKALA SRINIVASA RAJU	SUNKARA RAJENDRA PRASAD	V SURYA KIRAN KUMAR R1-APP BY M/S V.SURYA KIRAN KUMAR(ADV) RR2,3-Served. MEMO FILED VIDE USR NO 48214/2025	KRISHNA
249	CRP/962/2025 (IA/62/2021) IA 1/2025 Stay Petition	R. USHA Vs APTHRI SANKAR REDDY	SAI AKASH N	SIVAPRASAD REDDY VENATI R4 - APP BY M/S.V.SIVA PRASAD REDDY(ADV) RR1,2 & 5 - SERVED R3 - UNSERVED"NO SUCH PERSON IN THIS ADDRESS" AS PER POSTAL ENDORSEMENT MEMO PROOF OF SERVICE FILED(R1- NOTICE SERVED,R4-DIED AS PER POSTAL ENDORSEMENT,R3- NOSUCH PERSON IN ADDRESS)VIDE USR NO 9287/2026	CHITTOOR
250	CRP/1804/2025 (EA/168/2023) IA 1/2025 Stay Petition	K RAJASEKHAR Vs SEGU VENKATA NAGA PULLAIAH	NARASIMHA RAO GUDISEVA	M BALASUBRAHMANYAM RR1,3,4,6-Item delivered as per postal track report filed vide USRNO.94265/2025. R2- Died vide CT R5- App by M/s M. Balasubrahmanyam(Adv, Memo filed vide USRNo.112275/2025.	KURNOOL
251	CRP/1897/2025 (EP/209/2023) IA 1/2025 Stay Petition	NELLURI VAMSI KRISHNA Vs BONTHU SAILAJA	CHAKRAVARTHY P V S K	K V VIJAYA KUMAR s.r - notice sent, not yet returned memo proof of service not yet filed	GUNTUR

252	CRP/1956/2025 (IA/2/2025)	GUNJI ANKAMMA Vs GUNJI ANUSHA @ KOVURI ANUSHA	VENKATESWARLU SANISETTY	MARELLA RADHA R1 UNSERVED,SR- Notice sent not yet returned Memo proof of service not filed	PRAKASAM
253	CRP/2789/2025 (EP/12/2025) IA 1/2025 Stay Petition	G. RAJASEKHAR REDDY Vs LATE R. SUBRAMANYAM REDDY (DECEASED)	SARMA C V S S	M.S.BANU PRASAD RAO R2 - APP BY M/S.BHANU PRASAD RAO(ADV)	CHITTOOR
254	CRP/2862/2025 (IA/356/2016) IA 1/2025 Stay Petition CRP/2865/2025 CRP/2886/2025	KOYYA SREENIVASULU Vs PATHAKUMARI SAVITHRI	AYESHA AZMA S		ANANTAPUR
255	CRP/2865/2025 (IA/362/2016) IA 1/2025 Stay Petition	KOYYA SREENIVASULU Vs BANDI SUGUNAMMA	AYESHA AZMA S		ANANTAPUR
256	CRP/2886/2025 (IA/359/2016) IA 1/2025 Stay Petition	KOYYA SREENIVASULU Vs KOYYA LAKSHMIDEVI	AYESHA AZMA S		ANANTAPUR
257	CRP/2959/2025 (IA/1307/2024) IA 1/2025 Stay Petition	KOTA EESHWAR SAI CHARAN Vs KOTA RADHA RUKMINI	SAI GANGADHAR CHAMARTY	S.RAJA SEKHAR Kashyap	KRISHNA
258	CRP/3283/2025 (OS/33/2013) IA 1/2025 Stay Petition CRP/1569/2024	DATLA VENKATA SATYA SITHA RAMACHANDRA RAJU Vs SAGI SITARAMA RAJU	G V V S VARA PRASAD	ARUN SHOWRI G CHIEF NOTE CASE	EAST GODAVARI
259	CRP/1569/2024 IA 2/2024 Stay Petition	DATLA VENKATA SATYA SITHA RAMACHENDRA RAJU Vs SAGI SITARAMA RAJU	G V V S VARA PRASAD	ARUN SHOWRI G	EAST GODAVARI
260	CRP/3390/2025 (OS/33/2023) IA 1/2025 Stay Petition	CHEBROLU CHENCHIAIAH Vs JASTI BHUJANGESWARA RAO	SASANKA BHUVANAGIRI	KODURU BUJJI BABU SR - APP BY M/S-KODURI BUJJI BABU(ADV)	GUNTUR
261	CRP/3400/2025 (F.C.O.P/158/2025) IA 1/2025 Stay Petition WP/9042/2024	SRI. KONDASANI VENKATA SRIKANTH Vs SMT. PATCHAVA GARGAIE MALAVIKA CHAKRAVARTHY	Sri. Kondasani Venkata Srikanth(PARTY IN PERSON)	SARANU PHANI TEJA SR - Item delivered as per memo proof of service vide USR Nos. 148620/2025 and 148622/2025.	SPS NELLORE
262	WP/9042/2024 IA 1/2024 Suspension Petition IA 2/2024 Stay Petition IA 1/2026 Vacate Stay Petition	P MAHENDRA Vs THE STATE OF AP	MANOJ KUMAR BETHAPUDI	GP FOR SOCIAL WELFARE K. Venkata Srikanth (PARTY IN PERSON) GP FOR MED HEALTH AND FAMILY WELFARE GP FOR REVENUE GP FOR SCHOOL EDUCATION PARTY IN PERSON	SPS NELLORE
263	CRP/3520/2025 (F.C.O.P/983/2019) IA 1/2025 Stay Petition	MADDALA VENKATA RAO Vs MADDALA (PETETI) PADMINI	BABU RAO PANDIRI	SAI GANGADHAR CHAMARTY SR - App by M/s Sai Gangadhar Chamarthay	KRISHNA
264	CRP/3565/2025 (F.C.O.P/1209/2018) IA 1/2025 Stay Petition	MADDALA VENKATA RAO Vs MADDALA (PETETI) PADMINI	BABU RAO PANDIRI	SAI GANGADHAR CHAMARTY SR - App by Ms Sai Gangadhar Chamarthay.	KRISHNA

ADMISSION

265	CRP/36/2023 (IA/609/2018) IA 1/2023 Suspension Petition	VELAMAKOMMI SRINIVAS Vs BANDARU PADMAVATHI	K A NARASIMHAM	A K KISHORE REDDY SR-Unserved(no such person) as per postal endorsement vide memo filed usr.no.24373 of 23. MEMO PROOF OF SERVICE FILED. SR-APP BY M/S- A.K.KISHORE REDDY(ADV)	EAST GODAVARI
266	CRP/2360/2023 (IA/121/2022) IA 1/2023 Stay Petition	KARIMIREDDY VENKATA REDDY (DIED) Vs SMT..PALAGIRI HEMALATHA @ MAHANKALAMMA	L J VEERA REDDY KARIMIREDDY HEMA CHANDRA REDDY	KRISHNA RAO M R1-NOTICE SERVED,R2AND R3-NOTICE RETURNED AS ADDRESSE LEFT WITHOUT INSTRUCTIONS. R1 TO R3 APP BY M/S- M.KRISHNARAO(ADV)	YSR KADAPA
267	CRP/34/2024 IA 1/2024 Stay Petition IA 1/2025 Extension Petition CRP/2671/2023	GHANTA CHANDRA SEKHARA PRASAD Vs GHANTA UPENDRA	DEVI PRASAD MANGALAPURI	INAKOLLU VENKATESWARLU R1 UNSERVED,	PRAKASAM
268	CRP/2671/2023 (AS/57/2023) IA 1/2023 Stay Petition	GHANTA CHANDRA SEKHARA PRASAD Vs GHANTA UPENDRA	DEVI PRASAD MANGALAPURI	INAKOLLU VENKATESWARLU	GUNTUR
269	CRP/429/2024 (IA/909/2023) IA 1/2024 Stay Petition IA 1/2026 Miscellaneous Petition	SMT.BHYAVABHOTLA SESH BALA SUNDARI Vs SMT.KOTHAPALLI VENKATA LAKSHMI BHANUMATHI	P B NARASIMHA MURTY	Y V ANIL KUMAR	WEST GODAVARI
270	CRP/924/2024 (EA/398/2009) IA 1/2024 Stay Petition IA 1/2025 Vacate Stay Petition	MUUKU MOHAN RAO Vs MATHA GANGA RATNAM	P S P SURESH KUMAR	K V ADITYA CHOWDARY R1- died vide CT RR2to3- app by M/s. K V Aditya Chowdary(Adv)	KRISHNA
271	CRP/796/2025 (EP/64/2021) IA 1/2025 Stay Petition	B N SASIKANTH Vs S ARUVALAGAN	SAI GANGADHAR CHAMARTY	G V SRIRAMA MURTY K V L NARASIMHA RAO sr - notice sent not yet returned memo proof of service not filed	CHITTOOR
272	CRP/901/2025 (IA/158/2024) IA 1/2025 Stay Petition IA 2/2025 Set Aside Petition IA 3/2025 L R Petition	PARITALA SYAM KUMAR Vs GALI VENUGOPAL NAIDU	K V S VISHNURAM	SAI AKASH N	CHITTOOR
273	CRP/1663/2025 (IA/947/2024)	G. PRABHAKAR NAIDU Vs T.G. SURESH BABU	A SYAM SUNDAR REDDY		CHITTOOR
274	CRP/2530/2025 (OS/28/2004) IA 2/2025 Stay Petition IA 3/2025 Vacate Stay Petition CRP/3417/2025	SINGAMSETTY VARALAKSHMAMMA Vs DR CHERUKURU JNARDANA REDDY	Y L SIVA KALPANA REDDY	KALAGATLA KOTESWARA RAO	SPS NELLORE
275	CRP/3417/2025 (EP/75/2025) IA 1/2025 Stay Petition	SINGAMSETTY VARALAKSHNAMMA Vs DR. CHERUKURU JANARDANA REDDY	Y L SIVA KALPANA REDDY	KALAGATLA KOTESWARA RAO	SPS NELLORE

276	CRP/3522/2025 IA 1/2025 Stay Petition	KARREDLA KOTESWARA RAO Vs VENKATA GAYATRI ENGINEERING WORKS	SAI GANGADHAR CHAMARTY	R1 R2 UNSERVED,RR1 & 2 -RETURNED UNSERVED "INSUFFICIENT ADDRESS" AS PER MEMO FILED VIDE USR.NO.149122/25	WEST GODAVARI
FOR ADMISSION					
277	CRP/1677/2023 (IA/143/2023) IA 1/2023 Stay Petition CRP/2562/2023	SRI SATTI SUBRAHMANYAM Vs SRI GOLUGURI RAMA KRISHNA REDDY	UDAYA SRI MALLIDI	MANGENA SREE RAMA RAO RR1to6-Are exparties vide ct, RR7to9-App by M/s.Mangena sree rama rao(adv) Proof of service filed vide usrnos.88948/2023,101161/ 2023.	WEST GODAVARI
278	CRP/2562/2023 (IA/76/2021) IA 1/2023 Stay Petition	KOTHAPALLI VENKATA NARASIMHA RAJU Vs KOLA VENKATESWARA RAO	UDAYA SRI MALLIDI	SAI GANGADHAR CHAMARTY	WEST GODAVARI
279	CRP/2284/2023 (OS/363/1998) IA 1/2023 Stay Petition IA 1/2024 Direction Petition IA 2/2024 Extension Petition IA 1/2025 For Being Mentioned IA 2/2025 Amendment Petition IA 3/2025 Stay Petition CRP/2506/2023 CRP/2531/2023	S ANURADHA Vs GOLUGURI LAKSHMI NARAYANA REDDY	UDAYA SRI MALLIDI M RADHA KRISHNA	MANGENA SREE RAMA RAO	WEST GODAVARI
280	CRP/2506/2023 (IA/128/2023) IA 1/2023 Stay Petition IA 1/2025 Amendment Petition IA 2/2025 Stay Petition	S ANURADHA Vs GOLUGURI LAKSHMI NARAYANA REDDY	UDAYA SRI MALLIDI	MANGENA SREE RAMA RAO	WEST GODAVARI
281	CRP/2531/2023 (IA/352/2023) IA 1/2023 Stay Petition	S ANURADHA Vs GOLUGURI LAKSHMI NARAYANA REDDY	UDAYA SRI MALLIDI M RADHA KRISHNA	MANGENA SREE RAMA RAO	WEST GODAVARI
282	CRP/3125/2023 (IA/925/2023) IA 1/2023 Stay Petition	DATLA NARASIMHA RAJU Vs UDDARAJU PADMA	V V L N SARMA	YASWANTH GADE	WEST GODAVARI
283	CRP/16/2024 (EA/45/2023) IA 1/2024 Stay Petition	NAMBURI VENKATA KRISHNA PRASAD Vs KILARI VENKATASWAMY NAIDU DIED AS PER LRS RR2TO4	P SRIDHAR REDDY	ANCHA PANDURANGA RAO	SPS NELLORE
284	CRP/529/2024 (IA/204/2023) IA 1/2024 Stay Petition IA 1/2026 Extension Petition	SMT. M. PADMAVATHI Vs SRI TALLAPALLI VENU GOPAL	P RAJASEKHAR	SR-Unserved(no such person in this address) as per postal endorsement. Memo proof of service not filed.	KURNOOL
285	CRP/704/2024 (IA/14/2024) IA 1/2024 Stay Petition	RAMIREDDY HEMALATHA Vs INDUPURU SATWIKA REDDY @ RAMIREDDY SATWIKA REDDY	HARINATH REDDY SOMA	RR1,2-served, Proof of Service Filed vide usrno- 49365/24 ,Memo filed vide USR No.:59416/2024	SPS NELLORE

286	CRP/1166/2024 (IA/337/2023) IA 1/2024 Stay Petition IA 1/2025 Extension Petition	CHINTHAKAYALA VENKATARAMANA Vs KOTAKONDA SREENIVASULU @ SREENIVASULU	AYESHA AZMA S	V CHANDRAN SR App	ANANTAPUR
287	CRP/1220/2024 IA 1/2024 Suspension Petition	SMT YENUGUDATI KOTESWARAMMA Vs SRI VEGUNTA SAMBASIVA RAO	ELURU SESHA MAHESH BABU	BALAJI MEDAMALLI	WEST GODAVARI
288	CRP/1259/2024 (EP/11/2022) IA 1/2024 Stay Petition	MOPIDEVI NAGARJUNA Vs ALAPATI RAMA DEVI	K JYOTHI PRASAD	ELURU SESHA MAHESH BABU	GUNTUR
289	CRP/1514/2024 (IA/520/2023) IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	PADUCHURI SESHA SAI HARSHITHA Vs PADUCHURI SREEDEVI	P RAJESH BABU	K SREEDHAR MURTHY RR1,2-App by m/s.K.Sreedhar Murthy (adv). RR3TO12-returned unserved R13-Served. Memo proof of service not filed.	ANANTAPUR
290	CRP/2079/2024	GURUKULAM EDUCATIONAL SOCIETY Vs BANDARU LOKANATH SWAROOP	A S C BOSE		YSR KADAPA
291	CRP/2674/2024 (IA/456/2024) IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition IA 1/2025 Extension Petition	CH. RAMACHANDRA RAO(DIED) Vs JASTI ANASUYA DEVI(DIED)	SUDHAKARA RAO AMBATI	BEJJAM NAGARAJU V HIMABINDU R1-Died vide CT R2-Unserved "Insufficient address" RR3to7-App by Smt.V.Himabindu(Adv) SPL	WEST GODAVARI
292	CRP/2814/2024 (IA/1331/2022) IA 1/2024 Stay Petition	BADUGU MARIDI Vs BADUGU RAJA RAO	P RAJASEKHAR	P SRIDHAR REDDY RR1,2- Died vide CT RR3to5- App by M/s. P. Sridhar Reddy(Adv) R6- Item delivered as per postal track report filed through memo proof of service vide USR no: 123435/2024	EAST GODAVARI
293	CRP/3091/2024 (IA/441/2024) IA 2/2024 Stay Petition	G NAGABHUSHANAM Vs G NAGARAJU	O UDAYA KUMAR	M.R.JWALA SR-App by m/s.M.R.JWALA(adv). memo proof of service filed vide USR Nos.29400/2026,27515/202 5.	CHITTOOR
294	CRP/107/2025 IA 1/2025 Stay Petition IA 2/2025 Extension Petition	KUSUMA RAMA CHANDRA RAO Vs DOKKA SUNDARA RAO @ SUNDARAYYA	MANGENA SREE RAMA RAO		EAST GODAVARI
295	CRP/547/2025 (EP/121/2021) IA 1/2025 Condone Delay Petition IA 2/2025 Suspension Petition CRP/399/2025	MR. KILARI SIVA PRASAD Vs MR.KILARI RAVI	A CHANDRAIH NAIDU	KANDERI CHETHAN	CHITTOOR
296	CRP/399/2025 IA 1/2025 Stay Petition	KILARI SIVA PRASAD Vs KILARI RAVI	A CHANDRAIH NAIDU	KANDERI CHETHAN	CHITTOOR

297	CRP/585/2025 (IA/1210/2024) IA 1/2025 Stay Petition	AKKAVARAPU YASHWANT RAVINDER Vs KADARLA KRISHNAVENI	DASARI S V V S V PRASAD	KOGANTI NAGESWARA RAO	KRISHNA
298	CRP/616/2025 (IA/1384/2024) IA 1/2025 Stay Petition	AKKAVARAPU YASHWANT RAVINDER Vs KADARLA KRISHNAVENI	DASARI S V V S V PRASAD	KOGANTI NAGESWARA RAO	KRISHNA
299	CRP/618/2025 (IA/1385/2024) IA 1/2025 Stay Petition	AKKAVARAPU YASHWANT RAVINDER Vs KADARLA KRISHNAVENI	DASARI S V V S V PRASAD	KOGANTI NAGESWARA RAO RR1,2-app	KRISHNA
300	CRP/867/2025 (IA/202/2024) IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	CHALLA NAGI REDDY Vs CHALLA VENKATA RAMANA REDDY	NANDA KISHORE KONDURI	B PARAMESWARA RAO RR1 TO 6 - APP BY M/S.B.PARAMESWARA RAO(ADV)	GUNTUR
301	CRP/1298/2025 (OS/66/2013) IA 1/2025 Condone Delay in Rep IA 2/2025 Suspension Petition	M. SUGUNAMMA Vs R. NARASIMHULU	RAMINENI SATISH BABU		CHITTOOR
302	CRP/1489/2025 (IA/65/2025) IA 1/2025 Stay Petition	SMT KALIDINDI SRIDEVI Vs KALIDINDI SURYANARAYANA RAJU	Munduru Eswar Brahmanand	MEDAPATI SANTOSH REDDY R1 - app by m/s.santosh reddy(adv)	WEST GODAVARI
303	CRP/1730/2025 IA 1/2025 Stay Petition IA 1/2026 Extension Petition	PALLA KONDALARAYUDU Vs KOPPULA HEMANANADA RAO	T N M RANGA RAO	S.R - ITEM DELIVERED AS PER POSTAL TRACKING REPORT AND HIS COUNSEL OF TRIAL COURT - ITEM DELIVERED AS PER MEMO FILED VIDE USR.NO.84925/25	EAST GODAVARI
304	CRP/1808/2025 (IA/153/2022) IA 1/2025 Stay Petition	MAMUDURU PENCHALSWAMY Vs THE COMMISSIONER	D V SASIDHAR	GP FOR APPEALS DEVI SUBHASHINI ANNE SC For Endowments R1 - SERVED R2-App by m/s.Anne Devi Subhashini (adv). R2 - ITEM DELIVERED AS PER POSTAL TRACKING REPORT FILED THROUGH MEMO VIDE USR.NO.107288/25.	GUNTUR
305	CRP/1862/2025 (IA/461/2024) IA 1/2025 Stay Petition	CHADALAWADA CHANDRASEKHAR Vs CHADALAWADA PRASAD	N SRIRAM MURTHY	V V L N SARMA RR1-App by m/s.V.V.L.N.Sarma (adv). R2-Served RR3,4-Are not necessary parties. R5-Died vide c.t. Memo proof of service filed vide usr.no.98906 of 25,113773 of 25.	GUNTUR
306	CRP/2014/2025 (EA/105/2025) IA 1/2025 Stay Petition IA 2/2025 Extension Petition IA 1/2026 Amendment Petition IA 2/2026 Extension Petition IA 3/2026 Implead Petition CRP/1671/2025	YERRAMALLI MANGAMANI Vs KOLA SATYANARAYANA	CHAKRAVARTHY P V S K	K SRINIVAS SR-App	EAST GODAVARI

307	CRP/1671/2025 (IA/27/2025) IA 1/2025 Stay Petition IA 1/2026 Amendment Petition	YERRAMILLI MANGAMANI Vs MASINA VENKATA RAMA KRISHNA	CHAKRAVARTHY P V S K	M/S.EXCELLENTIA LEGAL	EAST GODAVARI
308	CRP/2448/2025 (IA/138/2025) IA 1/2025 Stay Petition IA 1/2026 Extension Petition	V LAKSHMI BAI Vs DESU SUDHAKAR DIED	T D PANI KUMAR	INAKOLLU VENKATESWARLU Ganesh Santhosh Reddy Kallam fresh memo proof of service not yet filed	CHITTOOR
309	CRP/2513/2025 (IA/155/2025) IA 1/2025 Stay Petition IA 2/2026 Vacate Stay Petition	ADDUGULA RAJINI Vs A. RAJASEKHARA REDDY	VIVEKANANDA VIRUPAKSHA	MAHESH KUMAR KANCHARLA Fresh proof of service not yet filed. R1 App by M/s K.Mahesh Kumar, (adv) R2 returned unserved, R3 served, R4 Served, Memo proof of service filed vide USR No. 3361/26 and 11678/26.	KURNOOL
310	CRP/2657/2025 IA 1/2025 Stay Petition	G VENKATA RAMANA REDDY Vs M KRISHNAVENAMMA	VIVEKANANDA VIRUPAKSHA	VARUN BYREDDY SR-App by m/s.Varun Byreddy (adv).	KURNOOL
311	CRP/2968/2025 (OS/226/1986) IA 1/2025 Stay Petition	GEDDADA CHANDRAKANTHAMMA (DIED) Vs GEDDADA SATYANARAYANA	DASARI S V V S V PRASAD		WEST GODAVARI
312	CRP/2982/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition IA 1/2026 Vacate Stay Petition	THANDRA GIRI PHANI BHUSAN Vs P. V. SYAMALA	M.M.M. KRISHNA SANAPALA	A BHASKARA CHARY SR-App	VISAKHAPATNAM
313	CRP/3363/2025 (OS/397/2016) IA 1/2025 Stay Petition	OBULAMMA Vs SANAPAREDDY KONDA REDDY	B S VENKATA RAMESH	V R REDDY KOVVURI	YSR KADAPA
314	CRP/3494/2025 (OS/1/2018) IA 1/2025 Stay Petition CRP/3493/2025	PEELA SRINIVASARAO Vs PEELA RAMU NAIDU	V SURYA KIRAN KUMAR	R1-Served. R2-Unserved(door locked) as per postal endorsement. Memo proof of service filed vide usr.no.154997 of 25. Memo proof of service filed vide usr.no.25790 of 25.	VIZIANAGARAM
315	CRP/3493/2025 (IA/433/2021) IA 1/2025 Stay Petition	PEELA SRINIVASA RAO Vs PEELA RAMU NAIDU	V SURYA KIRAN KUMAR		VIZIANAGARAM
316	CRP/3622/2025 (OS/244/2013) IA 1/2025 Stay Petition IA 1/2026 Extension Petition CRP/3623/2025	CHITTARI HARI RAJA Vs C HARI JANARDHAN	V R REDDY KOVVURI	DHARANI KUMAR B RR1,2 APP.,	YSR KADAPA
317	CRP/3623/2025 (OS/244/2013) IA 1/2025 Stay Petition	CHITTARI HARI RAJA Vs C. HARI JANARDHAN	V R REDDY KOVVURI	DHARANI KUMAR B	YSR KADAPA

318	CRP/3703/2025 (OS/6/2020) IA 1/2025 Stay Petition IA 1/2026 Extension Petition	ADAVIKOLANU VEERA VENKATA SRINIVASARAO Vs ISETTY SATYANARAYANA	M R S SRINIVAS	J.V.PHANIDUTH S.R - APP BY M/S.PHANIDUTH(ADV)	WEST GODAVARI
319	CRP/3790/2025 (EP/402/2024) IA 1/2025 Suspension Petition	POKURI SURESH BABU Vs M/S SRI SAI ANJANA CHIT FUNDS INDIA PVT LTD.	BURLA SIVA RAMA KRISHNA		KRISHNA
320	CRP/3816/2025 (OS/565/2014) IA 1/2025 Stay Petition IA 1/2026 Vacate Stay Petition IA 2/2026 Extension Petition	POLU VENKATA APPARAO Vs JONNALAGADDA LAKSHMI PARVATHI	M CHALAPATI RAO	PONNAM RAVINDRA BABU	GUNTUR
321	CRP/978/2026 (RCC/1/2017) IA 1/2026 Stay Petition CRP/1064/2026	YELISETTI VENKATA LAKSHMI Vs POTTELU GOWRI	ARRABOLU SAI NAVEEN	P RAJASEKHAR SR-App by m/s. P.Rajasekhar (adv).	VISAKHAPATNAM
322	CRP/1064/2026 (RCC/1/2017) IA 1/2026 Stay Petition	YELISETTI VENKATA LAKSHMI Vs POTTELU GOWRI	ARRABOLU SAI NAVEEN	P RAJASEKHAR	VISAKHAPATNAM
<u>ADJOURNED</u>					
323	CRP/403/2024 (EA/69/2024) IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition	MANDALA PRAVEEN KUMAR Vs YARRATHOTI MURALI	PETLURI NAGA RAJU		YSR KADAPA
324	CRP/1266/2025 IA 2/2025 Stay Petition CRP/1272/2025 CRP/1274/2025	KOPPAKA RADHAMMA(DIED) Vs KOPPAKA PRASAD	P RAVIKANTH	K H V SIVA KUMAR R1-App by M/s.K H V Siva Kumar(adv),R2-SERVED Memo proof of service not filed.	GUNTUR
325	CRP/1272/2025 IA 2/2025 Stay Petition	KOPPAKA RADHAMMA (DIED) Vs KOPPAKA PRASAD	P RAVIKANTH	K H V SIVA KUMAR	GUNTUR
326	CRP/1274/2025 IA 2/2025 Stay Petition	KOPPAKA RADHAMMA (DIED) Vs KOPPAKA PRASAD	P RAVIKANTH	K H V SIVA KUMAR	GUNTUR
327	CRP/2078/2025 IA 1/2025 Stay Petition	AYANAMPUDI SESHA SRI Vs RELANGI VEERA VENKAA SATYANARAYANA (DIED)	M S R SASHI BHUSHAN	R1-Died vide ct, RR2to5-Unserved(addressed left vide postal endorsement), memo Proof of service filed vide USRNO.103587/2025 and 138858/2025.	EAST GODAVARI
328	CRP/3726/2025 IA 1/2025 Stay Petition IA 1/2026 Modification	VARIKURI VENKATA RAMI REDDY Vs C.C.K.R CHITS AND FINANCE PRIVATE LIMITED	B ASHOK KUMAR	K MOHAN RAMI REDDY YADAVALLI RAMESH	PRAKASAM
<u>ADMISSION</u>					
329	CRP/1697/2023 (EASR/392/2022) IA 1/2023 Stay Petition IA 1/2024 Extension Petition IA 2/2024 Vacate Stay Petition	JAVVADI JASWANTH Vs KODE BHASKARA RAO	M KESAVA RAO	B JAYA PRABHAKARA RAO S SATYANARAYANA MOORTHY	WEST GODAVARI

330	CRP/1890/2023 (IA/561/2022) IA 1/2023 Stay Petition	PINJALA PRABHAVATHI Vs GURRALA SRINIVAS	K LAXMANA SASTRY	K NARSI REDDY	VISAKHAPATNAM
331	CRP/2957/2023 (EP/28/2018) IA 1/2023 Stay Petition	SATYAVARAPU KRISHNA VENI Vs LAKKARAJU PEDDIBABU	NIMMAGADDA REVATHI	T V SRI DEVI V HEMANTH KUMAR RR1,2,5 TO 13 - NOTICE SENT NOT YET RETURNED RR3 & 4 - DIED VIDE C.T. RR1,6 TO 8,12 & 13 - SERVED R5 - UNSERVED "REFUSED" RR2 & 9 - ITEM DELIVERED AS PER POSTAL TRACKING REPORT FILED MEMO VIDE USR.NO.126091/25 RR1 & 2 - APP BY M/S.T.V.SRIDEVI(ADV)	VISAKHAPATNAM
332	CRP/3234/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition	GOTRU VENKATA KRISHNA RAO Vs GALLA TIRUPATHI RAO	MORTHA SRINU BABU	RR1,2-Served. Memo proof of service filed vide USRNo.19995/2026.	KRISHNA
333	CRP/459/2025 (IA/842/2023) IA 3/2025 Stay Petition	P VENKATA REDDY Vs C ADILAKSHMAMMA	A PADMA	P NARASIMHULU	ANANTAPUR
334	CRP/847/2025 (IA/74/2021) IA 1/2025 Stay Petition	GUTTA VENKATACHALAPATHI NAIDU Vs SURAY SRI HARSHA	VELIVELA VEERARAGHAIAH	JITENDRA KANYALUR V SAI KUMAR	CHITTOOR
FOR ADMISSION					
335	CRP/2223/2023 IA 1/2023 Stay Petition IA 1/2025 Extension Petition	SMT. J.LAKSHMI NARASAMMA Vs J.THIRUPALU	VARUN BYREDDY	AYESHA AZMA S R1 UNSERVED,	KURNOOL
336	CRP/2829/2023 (IA/844/2019) IA 1/2023 Stay Petition IA 1/2024 Vacate Stay Petition	NALLAMILLI SUBBA REDDY Vs NALLAMILLI PADMAVATHI	P RAJASEKHAR	S.V.S.S.SIVA RAM A K KISHORE REDDY SR-App	EAST GODAVARI
337	CRP/1113/2024 (IA/806/2023) IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	DR S SURAPATHI SANKARA RAO Vs M/S ANSIVA PROJECTS PRIVATE LIMITED	VENKATESWARA RAO GUDAPATI	K SRINIVASA RAO SR-App by M/s K SRINIVASA RAO(Adv) .	VISAKHAPATNAM
338	CRP/1850/2024 (IA/1434/2023)	TATAVARTHI SRINIVASA RAO Vs VARAPARLA SUBHA RATTAMMA	NIMMAGADDA REVATHI	R1 R2 R3 R4 UNSERVED,Memo proof of service not filed	PRAKASAM
339	CRP/1854/2024 (OS/357/2004) IA 1/2024 Stay Petition	PYLA VENKATA SWAMY @ BABU Vs PETHAKAMSETTY RAMASWAMY NAIDU	A S C BOSE	V V RAVI PRASAD	VISAKHAPATNAM

340	CRP/92/2025 (IA/356/2024) IA 1/2025 Stay Petition	D SRINIVASULU Vs S. RAMANJANAPPA	K SRINIVAS	P NARAHARI BABU R1-Served RR2,5-Unserved "Addressee left without instructions" as per postal endorsement. RR3,4-Notice sent not yet returned.R6- App by M/s. P Narahari Babu(Adv) Memo proof of service not filed.	ANANTAPUR
341	CRP/472/2025 (EA/68/2025) IA 1/2025 Stay Petition CRP/473/2025 CRP/481/2025	JOKA VISHNU DURGA PRASAD Vs VEDULLAPALLI KAMESWARA RAMANADHA SURYA VARA PRASADA RAO	A S C BOSE	HARI KRISHNA TATA	EAST GODAVARI
342	CRP/473/2025 (EA/70/2025) IA 1/2025 Stay Petition	JOKA VISHNU DURGA PRASAD Vs VEDULLAPALLI KAMESWARA RAMANADHA SURYA VARA PRASADA RAO	A S C BOSE	HARI KRISHNA TATA	EAST GODAVARI
343	CRP/481/2025 (EA/69/2025) IA 1/2025 Stay Petition	JOKA VISHNU DURGA PRASAD Vs VEDULLAPALLI SARATHCHANDRA	A S C BOSE	HARI KRISHNA TATA	EAST GODAVARI
344	CRP/816/2025 (EP/88/2023) IA 1/2025 Stay Petition IA 2/2025 Extension Petition	A RAVINDRAVARA KUMAR Vs M JAYARAMI REDDY	V NITESH	NAGARAJU NAGURU	KURNOOL
345	CRP/2497/2025 (IA/298/2019) IA 1/2025 Stay Petition IA 1/2026 Vacate Stay Petition	K. RAMALAKSHMAMMA Vs J. RAMATHIMMA REDDY	BUGULU SREETEJA	VARUN BYREDDY G SRAVAN KUMAR R1-App by m/s.Varun Byreddy (adv). RR2,8-App by m/s.G.Sravan Kumar (adv). RR3,4-Served, RR5,6- Notice sent not yet returned. RR7,9-Unserved(addressee cannot be located) as per postal endorsement,rr5,6,8- Item delivered as per postal track report vide memo filed usr.no.120589 of 25. Memo filed vide USr NO.152767/25	KURNOOL
346	CRP/2599/2025 (OS/39/2013) IA 1/2025 Stay Petition IA 2/2025 Vacate Stay Petition	ARIKATIA SUBBA REDDY Vs POLU PEDDA KRISHNAIAH	SODUM ANVESHA	D S N V PRASAD BABU R1-Served to the lower court counsel as per postal tracking report vide memo filed usrno.139550/2025. R2-Served as per memo filed vide USRNo.139547/2025. R3-App by M/s.D.S.N.V.Prasad babu(adv)	KURNOOL
347	CRP/2604/2025 (IA/620/2022) IA 1/2025 Stay Petition CRP/2606/2025	AREPALLI GIRIRAJULU Vs TATA SANJEEVA RAO	S SYAMSUNDER RAO	SINGAMSETTY V.M. SANKAR	KRISHNA
348	CRP/2606/2025 (IA/2/2023)	AREPALLI GIRIRAJULU Vs TATA SANJEEVA RAO	S SYAMSUNDER RAO	SINGAMSETTY V.M. SANKAR	KRISHNA

349	CRP/2709/2025 (IA/1266/2025) IA 1/2025 Stay Petition IA 2/2025 Vacate Stay Petition	PALATI BALAYOGI Vs TELU VEERA MALIKARJUNA RAO	VARUN BYREDDY	ELURU SESHA MAHESH BABU additional material paper filed vide usr.no.122268/25 memo filed vide usr.no.117503/25	KURNOOL
350	CRP/2956/2025 (IA/1486/2024) IA 1/2025 Stay Petition	DR. C. VENKATA SUBBIAH Vs S MAMATHA	CHAMARTHY LEELA SRINNIVASA VARMA	Y MAHA LAKSHMI	CHITTOOR
351	CRP/3144/2025 (OS/95/2015) IA 1/2025 Stay Petition	SRI BALAJI INDUSTRIES Vs S. FAHIMUNNISA BEGUM	T NAGARJUNA REDDY	RR1,7-Unserved RR2to4-Notice sent not yet returned RR5,6-Served, Proof of service not filed.	CHITTOOR
352	CRP/3658/2025 IA 1/2025 Direction Petition	DEVARAPALLI RAVI KUMAR Vs NELAKURTI KANTHA RAO	B S N NAIDU	RR1 TO 6 - NOTICE SENT NOT YET RETURNED	KRISHNA
353	CRP/3787/2025 IA 1/2025 Stay Petition	PRAVEENA R. NAIDU Vs V RADHAMMA	T C KRISHNAN	DARSI BALA RAJU R1 - NOTICE SENT NOT YET RETURNED RR2 TO 4 - NOT NECESSARY PARTIES VIDE C.T. R5 - DIED VIDE C.T. MEMO PROOF OF SERVICE NOT YET FILED	CHITTOOR
FOR ADMISSION					
354	CRP/1885/2023 IA 1/2023 Stay Petition IA 1/2025 Vacate Stay Petition	SEERAPU LAKSHMI Vs M/S.MARGADARSHI CHIT FUND PRIVATE LIMITED	A K KISHORE REDDY	P DURGA PRASAD R1 - Appearance by M/s.P.Durga Prasad(Advocate). RR 2 to 7 - Notice sent not yet returned. (Respondent Nos.2 to 7 are not necessary parties as per Cause Title). Proof of service filed vide USR No.144199/2025 and 3321/2026.	EAST GODAVARI
355	CRP/2134/2023 (IA/569/2022) IA 1/2023 Stay Petition CRP/896/2024	M/S. AL-SHAMA FEEZER FOOD COLD STORAGE PVT. LTD. Vs SRI SAI FOODS	Y V ANIL KUMAR	RAMESH BABU PEDAPALLI	VIZIANAGARAM
356	CRP/896/2024 (IA/462/2022) IA 1/2024 Stay Petition IA 1/2025 Injunction Petition	M/S AL SHAMA FREEZER FOOD COLD STORAGE PVT LTD Vs M/S SRI SAI SEA FOODS	Y V ANIL KUMAR	RAMESH BABU PEDAPALLI	VIZIANAGARAM
357	CRP/2771/2023 (IA/1060/2023) IA 1/2023 Stay Petition	SHEIK HASAN ALI Vs ABRAR KHAN DURRANI	P RAJASEKHAR	R3 - died vide CT; RR1,6,7,8- served; RR2,4,5- unserved(unclaim as per postal endorsement) RR9 to 11- Minors Memo filed vide 123092/2023, memo filed vide usr no 47227 of 2024.	EAST GODAVARI
358	CRP/1397/2024 (IA/390/2024) IA 1/2024 Stay Petition	GORLA AUGUSTIN PRASAD(DIED) Vs TALUPUNANE VENKATA RAMANA	C PRAKASH REDDY	W.V.B. SHRAVAN. R1- APP BY M/S.W.V.B.SHRAVAN(ADV) R2,3 - SERVED, RR4 TO 8 - UNSERVED R4,8 - NO SUCH PERSON IN THIS ADDRESSES R5 - ADDRESSEE LEFT WITHOUT INTIMATION R6 - ADDRESSEE CAN NOT BE LOCATED R7 - DIED	YSR KADAPA

359	CRP/1508/2024 (EA/128/2019) IA 1/2024 Stay Petition	SHAIK YACOOB BASHA Vs SHAIK KARIMULLA	Y SUBBA RAO	SRINIVASA RAO MORTHA SR-App by m/s.Srinivasa Rao Mortha (adv).	GUNTUR
360	CRP/1752/2024 (IA/621/2023) IA 1/2024 Direction Petition IA 1/2026 L R Petition	TELLA NAGENDRAMMA Vs PERAVALI VIDYAVATHI	NIMMAGADDA REVATHI	SR - Notice sent not yet returned Memo proof of service not filed	PRAKASAM
361	CRP/2532/2024 (IA/998/2023) IA 1/2024 Stay Petition	ANUMOLU KRISHNA KUMARI Vs MUKKERA SRINIVASA REDDY	K V ADITYA CHOWDARY	MORTHA SRINU BABU RR1 &2 - APP BY M/S.M.SRINU BABU(ADV)	KRISHNA
362	CRP/2533/2024 (IA/866/2023) IA 1/2024 Stay Petition	VALLURI SIVA Vs MUKKERA SRINIVASA REDDY	K V ADITYA CHOWDARY	MORTHA SRINU BABU RR1 and 2 App.,	KRISHNA
363	CRP/2673/2024 (OS/267/2014) IA 1/2024 Stay Petition	SMT R VENKATARAMANAMMA Vs DUMPA AKKULA REDDY	V R REDDY KOVVURI	HARINATH REDDY SOMA	CHITTOOR
364	CRP/1028/2025 (IA/655/2024) IA 1/2025 Stay Petition CRP/1047/2025	KANUPURU SURENDRA Vs GANESH LAL SHARMA	C SUBODH	P GANGA RAMI REDDY MALIREDDY GOWTHAM RR1,2- App by M/s. P. Ganga Rami Reddy(Adv) RR6,7,8,10,11,12 - App by M/s. M. Gowtham(Adv) RR3,5- Served R4- Unserved"No such person" R9-Unserved "Addressee moved" Memo proof of service not filed	SPS NELLORE
365	CRP/1047/2025 (IA/1006/2024) IA 1/2025 Stay Petition	NANDAM VENKATARAMANAIAH Vs GANESH LAL SHARMA	C SUBODH	P GANGA RAMI REDDY MALIREDDY GOWTHAM	SPS NELLORE
366	CRP/1232/2025 (IA/545/2024) IA 1/2025 Stay Petition	CHILEKAMPALLI SIVA MOHAN REDDY. Vs PASUPULETI VEERA SANKARA	ANUP KOUSHIK KARAVADI	SUBRAMANYAM G V R4-Notice SERVED(court notice)	YSR KADAPA
367	CRP/1598/2025 IA 1/2025 Suspension Petition	CHAPALAMADUGU JYOTHI Vs GURRAMKONDA NARASIMHULU	ROSEDAR S.R.A	K VENKATA SUBBAIAH s.r - app by m/s.k.venkata subbaiah(adv)	YSR KADAPA
368	CRP/2189/2025 IA 1/2025 Stay Petition	DASAM VENKATA SATYAWATHI Vs UDAYAGIRI LAKSHMI	MULLAPUDI SATYANARAYANA	VEERLA SATEESH KUMAR R1 - APP BY M/S.V.SATEESH KUMAR(ADV). R2 - NOT NECESSARY PARTY VIDE C.T. MEMO PROOF OF SERVICE FILED VIDE USR.NO.106679/25	WEST GODAVARI
369	CRP/2231/2025 (IA/2958/2024) IA 1/2025 Condone Delay Petition	YERUSU PYDITHALLI Vs ANUSHA ABHAY SHAH	CKR ASSOCIATES		VISAKHAPATNAM
370	CRP/2412/2025 (IA/103/2025) IA 1/2025 Stay Petition	KATTAMURI UMA MAHESWARA RAO Vs KATTAMURI SARASWATHI	VENKATA DURGA RAO ANANTHA	SATYANARAYANA NIMMALA S.R - NOTICE SENT NOT YET RETURNED MEMO PROOF OF SERVICE NOT FILED	GUNTUR

371	CRP/2658/2025 (IA/649/2019) IA 1/2025 Stay Petition	YERAGALA VENKATA SUBBAIAH Vs NEELAM MALLIKARJUNA	N ASWARTHA NARAYANA		YSR KADAPA
372	CRP/2796/2025 (IA/748/2025) IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition CRP/2790/2025 CRP/2791/2025	AKKUMAHANATHI LAKSHMI INDIRA Vs AKKUMAHANATHI SRI RANGA PHANIKAR	MANGENA SREE RAMA RAO	I BALA SUBRAHMANYAM PALNATI NATRAJESWARA RAO RR1to5,10,11-Served, RR6,9-Unserved(R6- Insufficient Address, R9- Deceased vide postal endorsement) R7-Died vide ct, R8-Unserved(no such person)as per postal endorsement. Memo filed vide usr.no.32836 of 26.	EAST GODAVARI
373	CRP/2790/2025 (IA/745/2025) IA 1/2025 Stay Petition	AKKUMAHANATHI LAKSHMI INDIRA Vs AKKUMAHANATHI SRI RANGA PHANIKAR	MANGENA SREE RAMA RAO	PALNATI NATRAJESWARA RAO	EAST GODAVARI
374	CRP/2791/2025 (IA/747/2025) IA 1/2025 Stay Petition	AKKUMAHANATHI LAKSHMI INDIRA Vs AKKUMAHANATHI SRI RANGA PHANIKAR	MANGENA SREE RAMA RAO	PALNATI NATRAJESWARA RAO	EAST GODAVARI
375	CRP/2906/2025 (EA/65/2024) IA 1/2025 Condone Delay in Rep IA 2/2025 Injunction Petition	S HUSSAIN BEE Vs RAMESH	AYESHA AZMA S	RR1to4- Returned Unserved(refused vide postal endorsement). Memo proof of service filed vide USRNo.154788/2025.	ANANTAPUR
376	CRP/2926/2025 (EP/83/2018) IA 1/2025 Stay Petition IA 2/2025 Miscellaneous Petition	LAGADAPATI VENKATARAO Vs SHAIL ZILANI BASHA	SHAIK MOHAMMED ALTHAF HUSSAIN	J U M V PRASAD KAREEMULLA SHAIK R1 - APP BY M/S.J.U.M.V.PRASAD(ADV) RR2,5 - Served, RR3,4,6,7- Returned unserved(court notice) RR4,7-Item delivered as per postal track report vide memo proof of service filed USRNo.148980/2025.	GUNTUR
377	CRP/3604/2025 (OS/289/2014) IA 1/2025 Stay Petition	CHALLA SUBBA LAKSHMI Vs DEVA MANGATAYARU	MULLAPUDI SATYANARAYANA	fresh memo proof of service not yet filed	WEST GODAVARI
378	CRP/3745/2025 (OS/121/2015) IA 1/2025 Stay Petition CRP/3744/2025	PECHETTI RAMESH SATYANARAYANA KUMAR Vs PECHETTI SUMATHI	V NITESH	T V S PRABHAKARA RAO RR1TO5-App by m/s.T.V.S.Prabhakara Rao (adv). R6-Served. Memo proof of service filed vide usr.no.13194 of 26.	EAST GODAVARI
379	CRP/3744/2025 (OS/121/2015) IA 1/2025 Stay Petition	PECHETTI RAMESH SATYANARAYANA KUMAR Vs PECHETTI SUMATHI	V NITESH	T V S PRABHAKARA RAO	EAST GODAVARI
380	CRP/3798/2025 (OS/321/2012) IA 1/2025 Stay Petition	YADALAM RAMALINGAM Vs YADALAM SREERAMULU	MAHADEVA KANTHRIGALA	S S BHATT CHAKANA NEERAJ MURTHY R1-App by m/s.S.S.Bhatt (adv). RR3,5-Died vide c.t. RR2,4,8 TO11-Unserved R6-App by.m/s.Chakana Neeraj Murthy (adv). R7-Served. Memo proof of service filed vide usr.no.13242 of 26	CHITTOOR

381	CRP/4/2026 (OS/72/2021) IA 1/2026 Stay Petition	HITECH SECURITY MAN POWER AND CONSULTANCY SERVICES Vs SISTA SANTHARAM	A S C BOSE	M R S SRINIVAS SR-App by m/s.M.R.S.Srinivas (adv). Memo proof of service fild vide usr.no.9980 of 26.	EAST GODAVARI
382	CRP/56/2026 (OS/318/2017) IA 1/2026 Stay Petition IA 2/2026 Extension Petition	BANDARU SATHIVEERAJU Vs KOMAKULA RAMALAKSHMI	C.PANINI SOMAYAJI	V SESA KUMARI	EAST GODAVARI
ADJOURNED					
383	CRP/576/2024 IA 1/2024 Dispense with Petition	ANNAPUREDDY JAMALAI AH Vs SMT. SHAIK ABIDA KHATOON	AYYAPPA BARIGE		KRISHNA
384	CRP/580/2024 IA 1/2024 Dispense with Petition	ANNAPUREDDY JAMALAI AH Vs GUNJI GOPI RAJU	AYYAPPA BARIGE		KRISHNA
385	CRP/1433/2024 IA 1/2024 Stay Petition	SHRIRAM GENERAL INSURANCE CO. LTD. Vs DUSARI SREEDEVI	A JAYANTHI	L V S PRASAD BABU PUVVADA RR1,2-App, R3- Unserved ["Addressee not known for want of D.No." as per postal endorsement RR4,5 - Not necessary parties vide CT, Memo proof of service vide USR no:63000/2024.	GUNTUR
386	CRP/2457/2024 (IA/281/2022) IA 1/2024 Stay Petition CRP/2414/2024	K SRINIVASULU REDDY Vs K SUDHAKAR REDDY	D KRISHNA MURTHY	VMR LEGAL	CHITTOOR
387	CRP/2414/2024 (IA/49/2020) IA 1/2024 Stay Petition	K SRINIVASULU REDDY Vs K RAMESH REDDY	D KRISHNA MURTHY	VMR LEGAL	CHITTOOR
388	CRP/3039/2024 (CFR/396/2024) IA 1/2024 Direction Petition	G RADHA KRISHNA Vs V SAVITHRAMMA @ SAVITHRI	R SUDHA RANI	ARUN KUMAR R PULIPATI RADHIKA	CHITTOOR
389	CRP/635/2025 (IA/745/2024) IA 1/2025 Stay Petition	PUTTA SATYANARAYANA Vs DUDALA VENKATRAO	VEERLA SATEESH KUMAR	K VENKATESH	EAST GODAVARI
390	CRP/1100/2025 (AS/91/2024) IA 1/2025 Stay Petition	GADDE HARISCHANDRA PRASAD Vs SRI BIKKINA SATYANARAYANA	KOGANTI NAGESWARA RAO	SURYA TEJA ANUMOLU R1 - APP BY A.SURYA TEJA(ADV) RR2 & 3 - UNSERVED "REFUSED" AS PER POSTAL ENDORSEMENT PROOF OF SERVICE NOT YET FILED	WEST GODAVARI
391	CRP/1397/2025 (IA/84/2024) IA 1/2025 Stay Petition	A. LAKSHMI BHAVANI Vs S. VIDHYA SAGAR	NIMMAGADDA REVATHI	SAMBOJU BALA GOPAL VENKATESH KOSARAJU	KRISHNA
392	CRP/1403/2025 (IA/1217/2022) IA 1/2025 Stay Petition IA 2/2025 Addl. Evidence Petition	BANDI MANJUNATH Vs SRUNGARAPU HANUMANTHA RAO	NEELAM VENKATA RAMARAO	M R S SRINIVAS	PRAKASAM

393 CRP/3796/2025
(IA/280/2023)
IA 1/2025-Stay Petition

YEJARLA PADMAJA VANI A S C BOSE
Vs
BUDHARAJU GOPAL
RAJU

K SRINIVASA RAO

VISAKHAPATNAM